

**BEFORE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO.53 of 2024

IN THE MATTER OF

FARHA KHAN

.....APPLICANT

Versus

STATE OF UTTAR PRADESH and ORS

.....RESPONDENTS

INDEX

SL. NO.	PARTICULAR	ANNEXURE	PAGE NO.
1.	Compliance Report on behalf of Respondent No.4 alongwith affidavit.		1 - 5
2.	Authority Letter	Annexure 1	6
3.	Copy of Report sent to State Government by Nagar Palika Parishad	Annexure 2	7 - 16
4.	Photographs taken on 17/10/2025	Annexure 3	17 - 27
5.	Photographs taken on 19/10/2025	Annexure 4	28 - 32
6.	Photographs taken on 25/10/2025	Annexure 5	33 - 44

RAUNAK PAREKH
Advocate

Mobile: 9919024666
Email ID: raupar1986@gmail.com
Reg. No: UP/117/11

RParekh

RAUNAK PAREKH

COUNSELS FOR THE RESPONDENT NO.4

2276, Fererra, Mahagun Moderne

Sector 78, Noida-201307

ENROLLMENT NO.:- UP/117/2011

PH. NO. 9919024666

Email: raupar1986@gmail.com

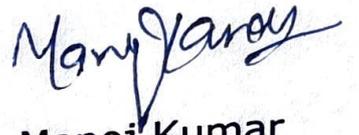
COMPLIANCE REPORT On Behalf of Nagar Palika Parishad,
Muzaffarnagar

1. That this compliance report is filed for compliance of the orders passed by Hon'ble National Green Tribunal including order dated 04.09.2025 Farha Khan Vs. State of Uttar Pradesh & Ors., and with reference to the compliance report submitted herein.
2. That in accordance with the previous Hon'ble National Green Tribunal's directions, a contract was signed with M/s G.C. India Pvt. Ltd. on 10.01.2025 for the scientific disposal of legacy waste at Kidwai Nagar. Extensive correspondence has taken place to ensure timely action. A trommel machine (300 TPD capacity) has been installed and trials conducted, with photographs on record to evidence readiness. The plant requires 160 KVA commercial electrical connection and requests have been submitted by multiple letters dated 5.7.2025 25.07.2025 and 20.08.2025 to the Electricity Department. The infrastructure will ensure complete remediation and scientific treatment as directed.
3. That daily municipal solid waste management has been assigned to M/s Ayushi Hygiene and Care Pvt. Ltd., Sector-1, Dwarka, under contract. The firm operates door-to-door collection, mechanized carriage, segregation at

source, and transfer to designated processing centres. Priority is given to sensitive public areas such as the Government Hospital, College Gate, DAV College, and Kukda Pond, with routine inspections and photographs confirming these are clean and garbage free throughout the compliance period.

4. That the Ladhawala dumping ground and five other city dump sites were closed in August 2025 as per municipal/National Green Tribunal directions. All open dumping is prohibited, and municipal waste is now disposed exclusively via compactors. News reports and periodic inspections confirm that Ladhawala remains closed and free of fresh dumping. Latest site inspection photographs attached.
5. That Nagar Palika Parishad has sent a report dated 24/10/2025 to State Government containing the communication initiated by Nagar Palika Parishad regarding Electricity connection as well as photographs of trommel machine. The copy of the report is marked and annexed as Annexure 1
6. That the photographs dated 17/10/2025, 19/10/2025, 25/10/2025 of Ladhawala dumping site which is located near Government hospital and school are marked as Annexure 2,3 and 4 respectively.

7. That Nagar Palika Parishad has proactively implemented all waste management directions, closed all open dumping grounds, and maintains regulated sites in a clean state. All claims of illegal dumping are disproved by inspection records and site photographs. Compliance is ongoing under continuous municipal supervision.



Manoj Kumar
Incharge / Clerk
Swach Bharat Mission
Nagar Palika Parishad
Muzaffarnagar

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

AFFIDAVIT

IN

ORIGINAL APPLICATION NO. 53 of 2024

IN THE MATTER OF

FARHA KHAN

.....Applicant

VERSUS

STATE OF UTTAR PRADESH AND ORS.

.....Respondents

AFFIDAVIT

I, Manoj Kumar, son of Bhopal Singh aged about 44 years working as Incharge/Clerk, Swach Bharat Mission, of Nagar Palika Parishad, Muzaffarnagar, Uttar Pradesh, resident of 186, Anandpuri, Muzaffarnagar, presently at New Delhi do hereby state on oath and declare as under :

1. That I am Incharge/Clerk, Swach Bharat Mission of Nagar Palika Parishad, Muzaffarnagar, Uttar Pradesh in the above-mentioned matter and as my official capacity, I am well conversant with the facts of the case hence competent to swear this affidavit.
2. That I have read and understood the accompanying compliance report paragraph 1 to 7 , along with Annexures, which has been prepared by the lawyer upon my instructions. I say that whatever is stated therein are true and correct on the basis of documents available on record and to the best of my knowledge and belief.

That the Annexures are True Copies of their original.



ATTESTED
Rajesh Kumar Sonthalia
RAJESH KUMAR SONTHALIA
 Advocate, Delhi (Bharat)
 Notary Regn. No. 49577
 Govt. of India
 M. No. 9811101889

29/10/25

Manoj Kumar
 DEPONENT

Verification:

I, above named deponent do hereby verify that the contents of the above affidavit are true and correct to my knowledge and belief. Nothing material has been concealed therefrom.

Verified at New Delhi on 29th Day of October, 2025.

Manoj...
DEPONENT

I identify the deponent who has signed / Put T.I. in my presence



ATTESTED
R. Sonthalia
RAJESH KUMAR SONTHALIA
Associate, Delhi (Bharat)
Notary Regn. No. 49577
Govt. of India
M. No.9811101889
R. Sonthalia

कार्यालय नगर पालिका परिषद, मुजफ्फरनगर
आदेश

पत्रांक:- 269 / सा0प्र0 / 2025-26

दिनांक:- 28/10/2025

श्री मनोज पाल (लिपिक)
नगर पालिका परिषद
मुजफ्फरनगर।

राष्ट्रीय हरित अधिकरण नई दिल्ली में लम्बित वाद संख्या ओ. ए. 53/2024 फरहा खान बनाम नगर पालिका परिषद, मु0नगर में सुनवाई हेतु 30.10.2025 तिथि नियत है। जिसमें पालिका की ओर से मा0 न्यायालय में शपथपत्र दाखिल किया जाना है। पालिका की ओर से न्यायालय में उपस्थित हो कर शपथपत्र दाखिल किये जाने हेतु आपको नामित किया जाता है। अतः आप दिनांक 29.10.2025 को प्रातः 09:30 बजे पालिका अधिवक्ता श्री रौनक पारिख से समन्वय स्थापित करते हुए शपथपत्र दाखिल किया जाना सुनिश्चित करे।


अधिशारी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर।
अधिशारी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

कार्यालय नगर पालिका परिषद मुजफ्फरनगर।

पत्रांक: ~~1954~~ / सा0प्र0 / 2025-26

दिनांक: 24 / 10 / 2025

1954

सेवा में,

श्री कल्याण बैनर्जी
संयुक्त सचिव
उत्तर प्रदेश शासन, लखनऊ

विषय: मा0 राष्ट्रीय हरित न्यायाधिकरण द्वारा ओ0ए0 सं0-53/2024 Farha Khan Vs. State of Uttar Pradesh & Ors में पारित आदेश दिनांक 04.09.2025 के अनुपालन के संबंध में।

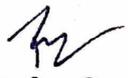
महोदय,

कृपया आपके पत्र सं0 एन0जी0टी0-255/नौ-5-2025-02रिट/2025, दिनांक: 11 सितम्बर 2025 जिसके अन्तर्गत मा0 राष्ट्रीय हरित न्यायाधिकरण द्वारा पारित आदेश दिनांक 04.09.2025 के अनुपालन में कृत कार्यवाही की सूचना से शासन को उपलब्ध कराने के आदेश प्राप्त हुए हैं। जिसके अनुपालन में सादर अवगत कराना है कि नगर पालिका परिषद मुजफ्फरनगर के क्षेत्रान्तर्गत किदवई नगर स्थित डम्पिंग ग्राऊण्ड पर लिगेसी वेस्ट के निस्तारण किये जाने हेतु दिनांक 10.01.2025 में जी0 सी0 इण्डिया प्रा0लि0 एवं नगर पालिका परिषद मुजफ्फरनगर के मध्य अनुबंध किया गया था। तदोपरांत मै0 जी0सी0 इण्डिया प्रा0लि0 को पत्र सं0 867/स्वा0वि0/2025-26 दि0 24.04.2025, पत्र सं0 203/सा0प्र0/2025-26 दि0 25.04.2025, पत्र सं0 1149/सा0प्र0/2025-26 दि0 02.08.2025, अनुस्मारक पत्र सं0-1388/सा0प्र0/2025-26, दिनांक 26.08.2025 एवं पत्र दिनांक 01.09.2025 द्वारा लिगेसी वेस्ट के निस्तारण को प्रारम्भ करने हेतु निरन्तर पत्राचार किया गया। अद्योहस्ताक्षरी के पत्राचार के प्रतिउत्तर में मै0 जी0सी0 इण्डिया प्रा0लि0 के द्वारा अवगत कराया गया है कि उक्त फर्म की ट्रॉमिल मशीन आदि इक्युपमैन्ट को (जिसकी क्षमता 300 टन प्रतिदिन है) डम्पिंग ग्राऊण्ड पर लिगेसी वेस्ट निस्तारण किये जाने हेतु स्थापित किया जा चुका है साथ ही ट्रायल के आधार पर संचालित भी किया गया है (फोटोग्राफ संलग्न-1)। प्लांट पर विद्युत संयोजन किया जाना प्रक्रिया में है जिस हेतु विद्युत विभाग को पत्र संख्या: 1079/सा0प्र0/2025-26, दिनांक 25.07.2025 एवं पत्र संख्या: 1308/सा0प्र0/2025-26, दिनांक 20.08.2025 द्वारा विद्युत संयोजन किये जाने हेतु पत्राचार किया जा चुका है (संलग्न-2 व 3)।

महोदय को यह भी अवगत कराना है कि वर्तमान में प्रतिदिन आने वाले फ्रेश वेस्ट के निस्तारण का कार्य अनुबंधित फर्म मै0 आयुषी हाईजीन एण्ड केयर प्रा0लि0,सी0-93, महावीर विहार, सेक्टर-1, द्वारका, नई दिल्ली द्वारा किया जा रहा है (फोटोग्राफ संलग्न-4)।

मा0 राष्ट्रीय हरित न्यायाधिकरण द्वारा पारित आदेश के बिन्दु संख्या-2 में दिये गये स्थलो Govt. Hospital wall, Gate of Govt Inter College, near DAV College, Pond at Village Kukda पर वर्तमान में कोई कूड़ा कचरा एकत्रित नहीं है जिसके फोटोग्राफ संलग्न कर महोदय के समक्ष सादर प्रेषित है (फोटोग्राफ संलग्न-5 व 6)।

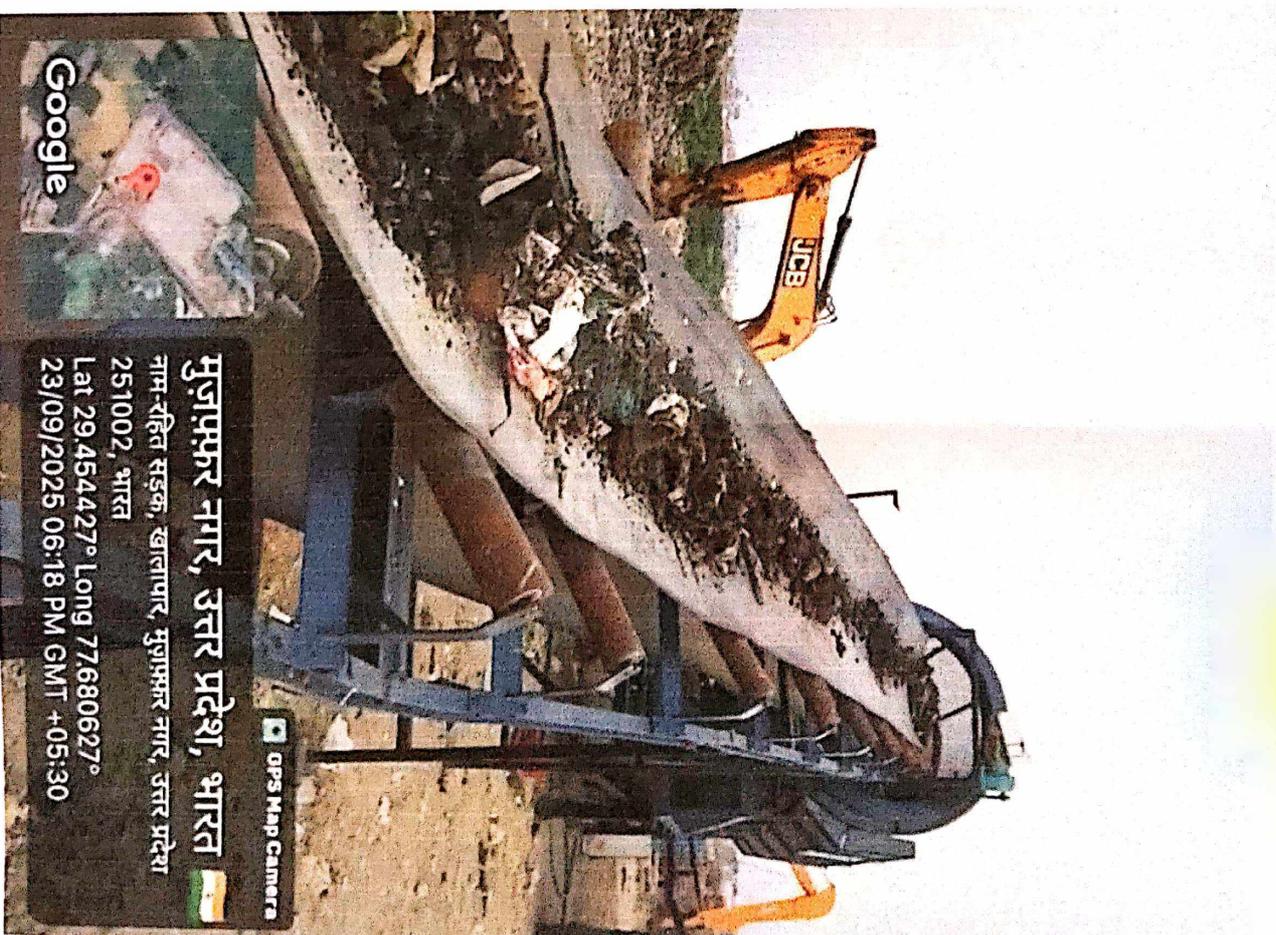
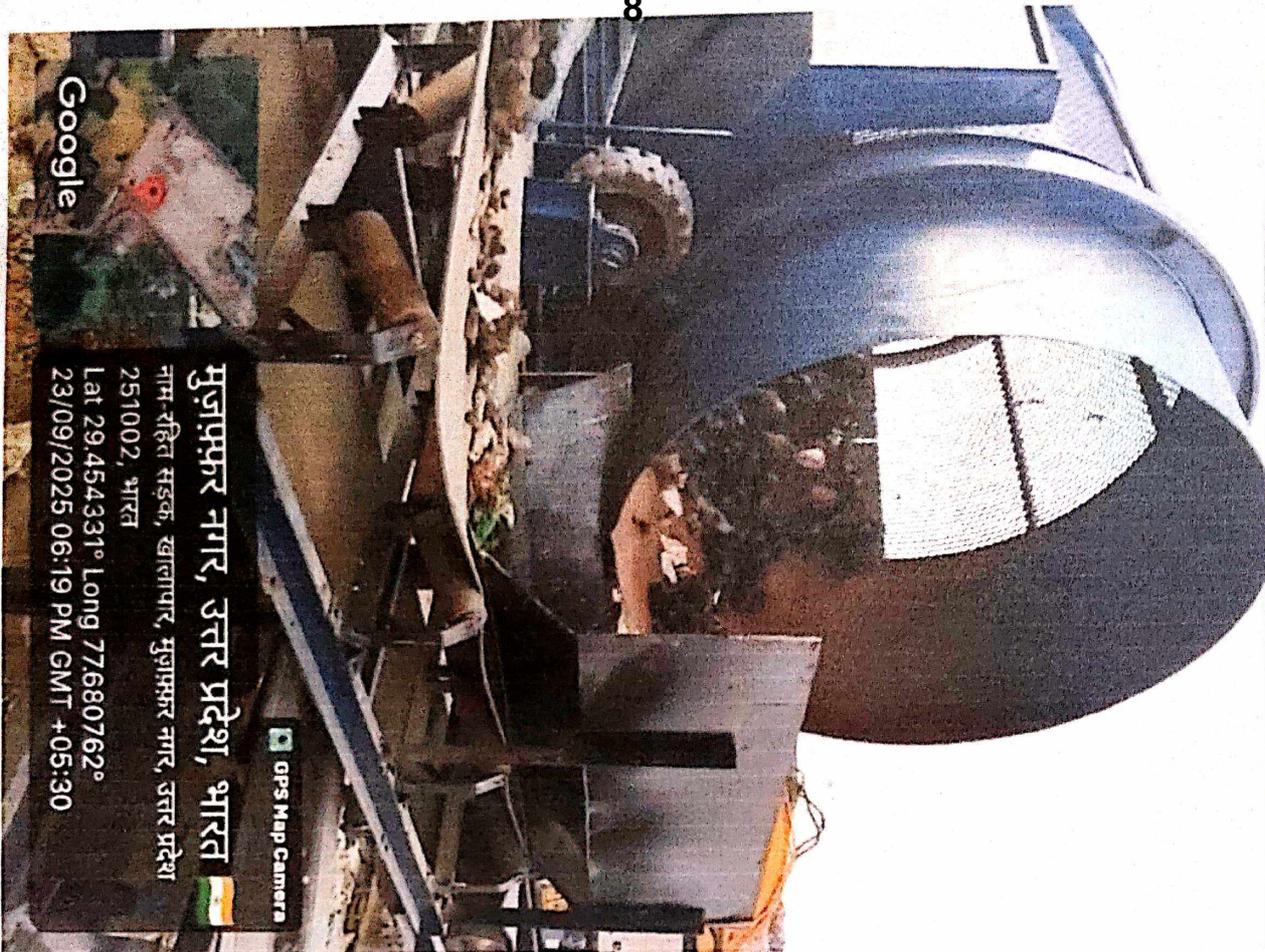
संलग्नक: उपरोक्तानुसार।


अधिसासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर।

प्रतिलिपि:

1. निदेशक/राज्य मिशन निदेशक -स्वच्छ भारत मिशन-नगरीय, राज्य मिशन निदेशालय उ0प्र0।
2. जिलाधिकारी महोदय को सादर सूचनार्थ।
3. मा0 अध्यक्ष महोदय को सादर सूचनार्थ।


अधिसासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर।



कार्यालय नगर पालिका परिषद, मुजफ्फरनगर

प्रेषक

सेवा में

अधिशारी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अधिशारी अभियंता
विद्युत नगरीय वितरण खण्ड तृतीय सिविल लाईन
पश्चिमांचल विद्युत वितरण निगम लि०
मुजफ्फरनगर।

पत्रांक: 1308 सा0प्र0/2025-26

दिनांक: 25/08/2025

विषय: नगर पालिका क्षेत्र किदवई नगर स्थित वेस्ट टू एनर्जी प्लांट हेतु 160 KVA क्षमता का विद्युत संयोजन के संबंध में।

उपर्युक्त विषयक अवगत कराना है कि ठोस अपशिष्ट प्रबंधन के अन्तर्गत नगर पालिका परिषद मुजफ्फरनगर की सीमा के अन्तर्गत किदवई नगर में वेस्ट टू एनर्जी का प्लांट लगाया जाना है जो मै० जी०सी० इण्डिया सॉल्यूशन प्रा०लि० द्वारा संचालित किया जाना है। जिसके संचालन हेतु उनके मांग पत्र के अनुसार उल्लेखित प्लांट पर 160 KVA विद्युत वाणिज्य संयोजन की आवश्यकता है।

जिसके क्रम में आपको पूर्व में पत्र सं०-1079/सा0प्र0/2025-26 दिनांक 25.07.2025 के पत्र के माध्यम से जनहित में उपरोक्त कार्य को प्राथमिकता देते हुए शुल्क इत्यादि के रूप में जमा की जाने वाली धनराशि/आवश्यक प्रपत्रों के सत्यापन से अवगत कराने का पत्र प्रेषित किया जा चुका है।

अतः आपको पुनः अवगत कराया जाता है कि कृपया उक्त स्थित प्लांट पर वाणिज्य विद्युत संयोजन हेतु शुल्क इत्यादि के रूप में जमा की जाने वाली धनराशि/आवश्यक प्रपत्रों से अवगत कराने का कष्ट करे जिससे की ससमय समस्त औपचारिकतायें पूर्ण करते हुए निर्धारित शुल्क/आवश्यक प्रपत्र विद्युत संयोजन हेतु आपको प्रेषित किये जा सकें।

भवदीय

अधिशारी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

प्रतिलिपि:

1. मा० अध्यक्ष महोदया, नगर पालिका परिषद मुजफ्फरनगर को सूचनार्थ प्रेषित।

4
25/08/25

ole

अधिशारी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

कार्यालय नगर पालिका परिषद, मुजफ्फरनगर

प्रेषक

अधिशारी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

सेवा में

अधिशारी अभियंता
विद्युत नगरीय वितरण ~~म. सि. व. नगर~~
पश्चिमांचल विद्युत वितरण निगम लि०
मुजफ्फरनगर।

पत्रांक: 10/9/सा0310/2025-26

दिनांक: 5/7/2025

विषय: नगर पालिका क्षेत्र किन्दवई नगर रिथा वेस्ट टू एनर्जी प्लांट हेतु 160 KVA क्षमता का विद्युत संयोजन के संबंध में।

उपर्युक्त विषयक अवगत कराना है कि वीरा अपशिष्ट प्रबंधन के अन्तर्गत नगर पालिका परिषद मुजफ्फरनगर की सीमा के अन्तर्गत किन्दवई नगर में वेस्ट टू एनर्जी का प्लांट लगाया जाना है जो मै० जी०सी० इण्डिया सॉल्यूशन प्रा०लि० द्वारा संचालित किया जाना है। जिसके संचालन हेतु उनके मांग पत्र के अनुसार उल्लेखित प्लांट पर 160 KVA विद्युत वाणिज्य संयोजन की आवश्यकता है।

अतः जनहित में उपरोक्त कार्य को प्राथमिकता देते हुए शुल्क इत्यादि के रूप में जमा की जाने वाली धनराशि/आवश्यक प्रपत्रों के सत्यापन से अवगत कराने का कष्ट करे जिससे उक्त संयोजन हेतु समस्त औपचारिकतायें पूर्ण करते हुए निर्धारित शुल्क/आवश्यक प्रपत्र आपको प्रेषित किये जा सकें।

भवनीय

अधिशारी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

O/C

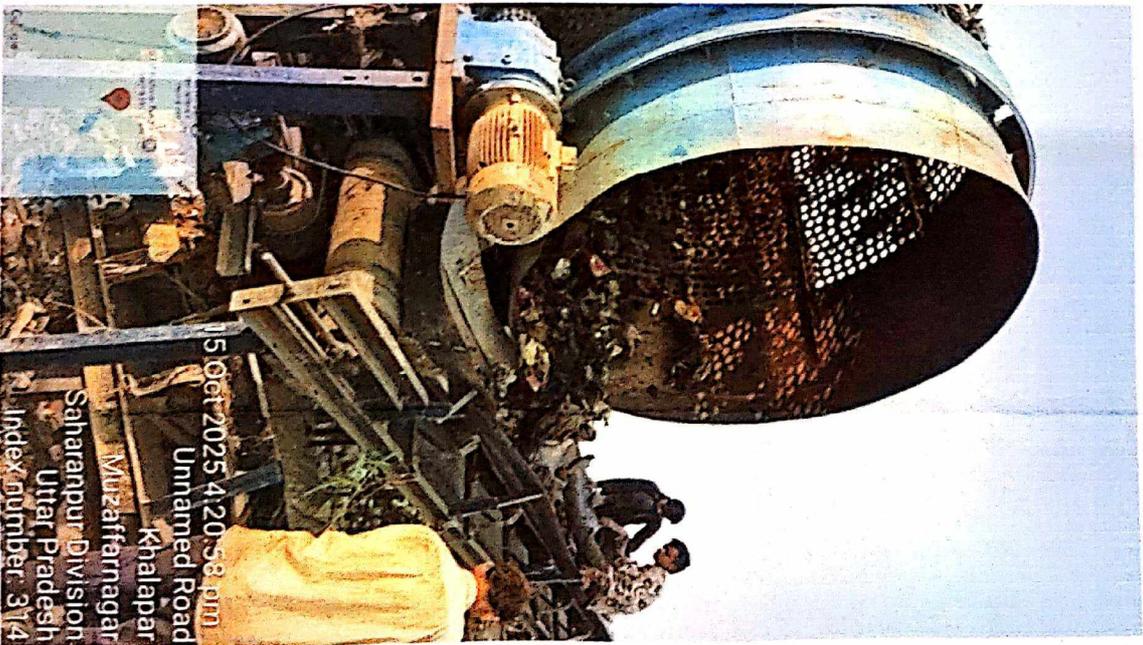
प्रतिलिपि:

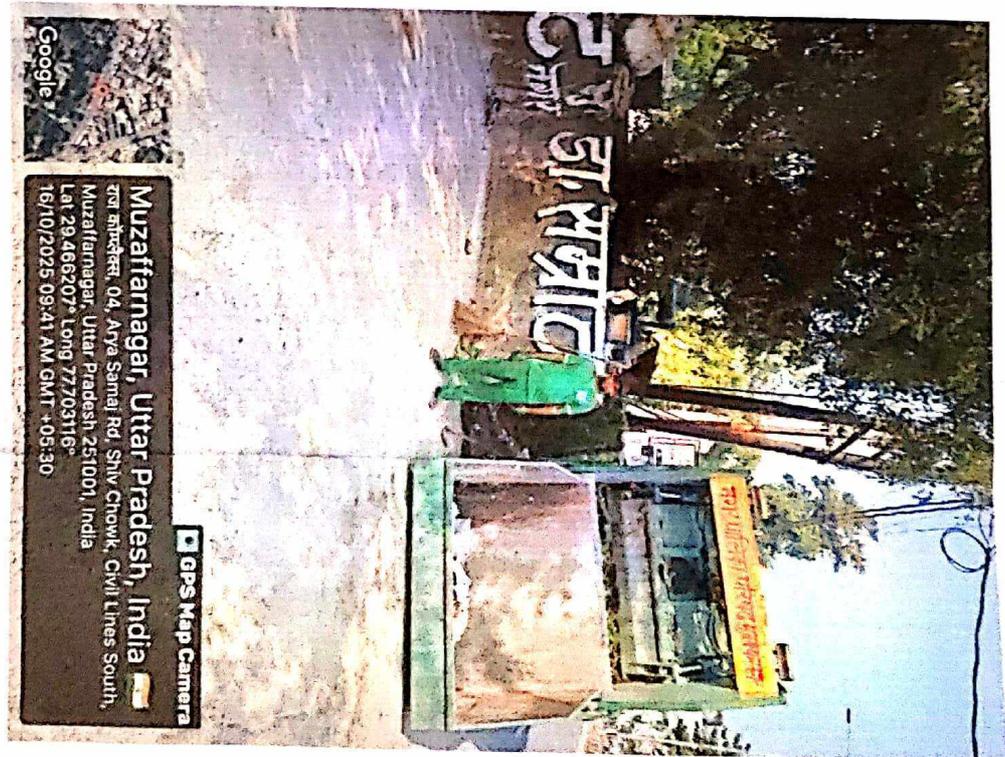
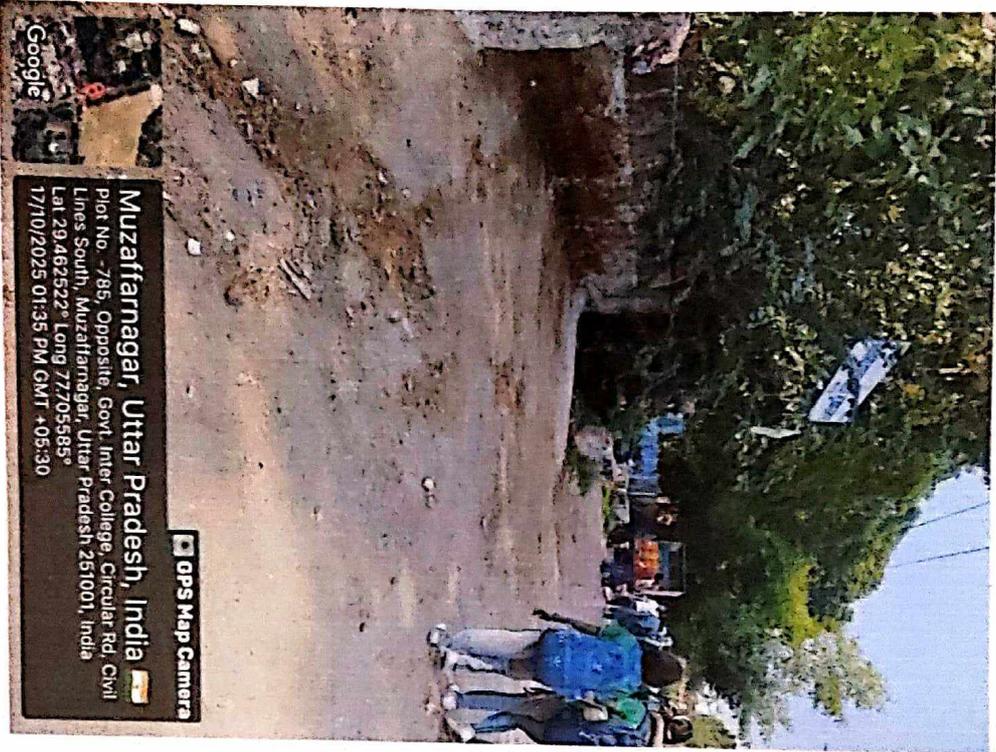
1. मा० अध्यक्ष महोदया, नगर पालिका परिषद मुजफ्फरनगर को सूचनार्थ प्रेषित।
2. विद्युत खण्ड अधिकारी, मण्डी समीति मुजफ्फरनगर को सूचनार्थ।

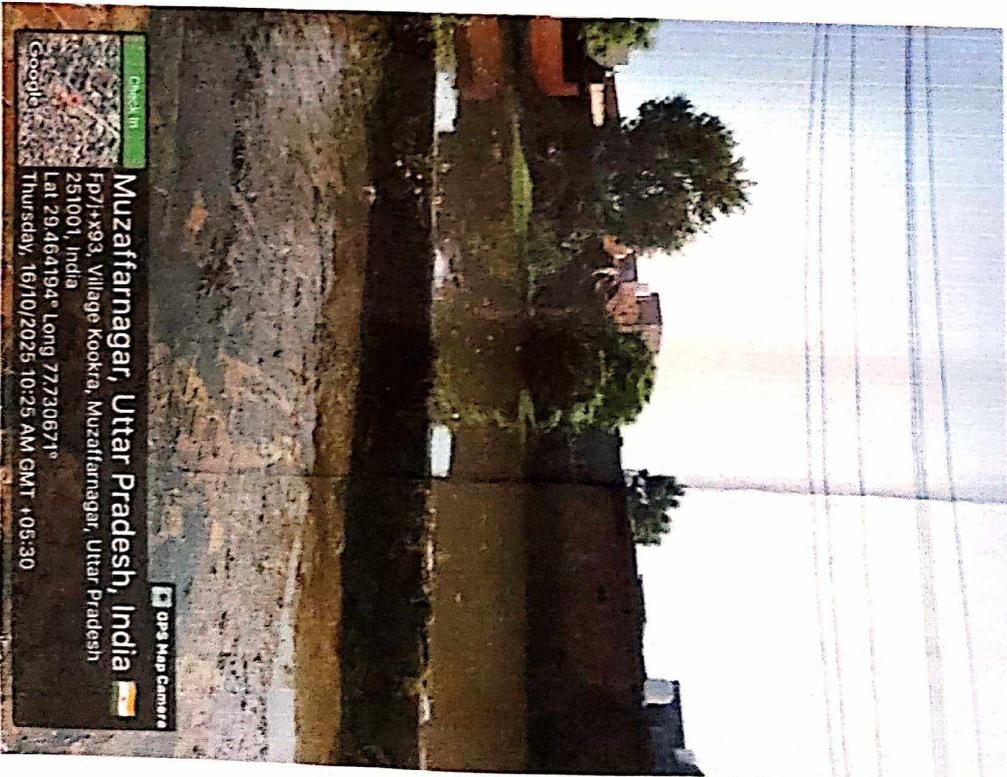
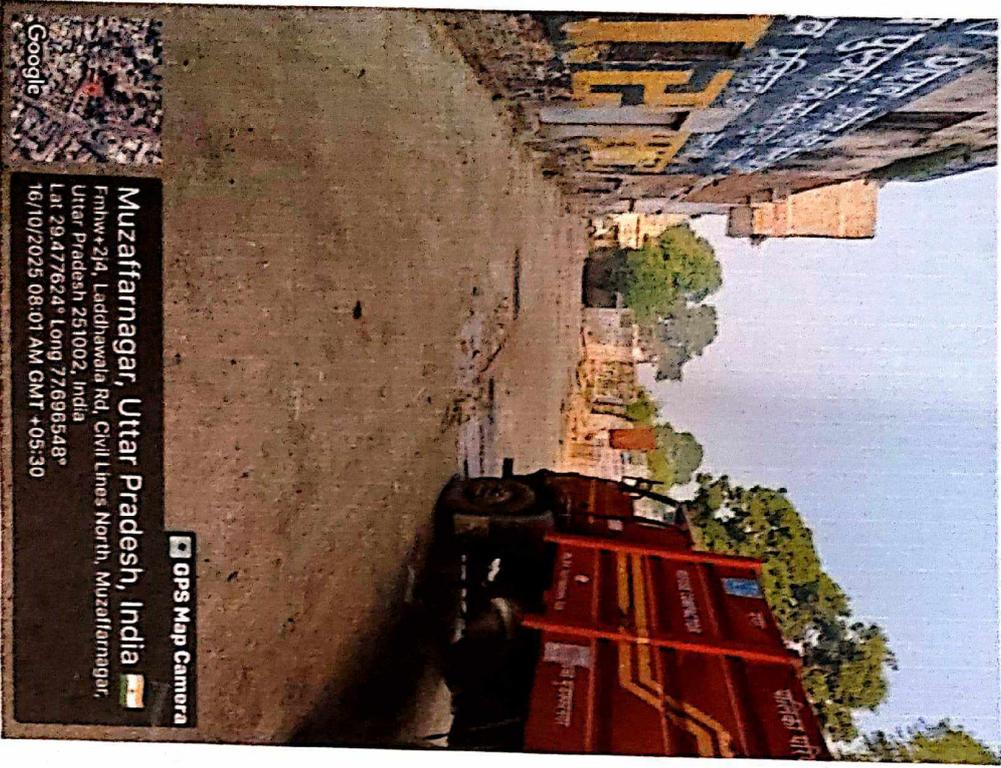
4
05/08/25

अधिशारी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

O/C







5096
19/9/25

14

N.S.A
कृष्णानुसार का निर्देश
E.O.

635

समयबद्ध / महत्वपूर्ण
संख्या: एन0जी0टी0-255 / नौ-5-2025-02रिट / 2025

प्रेषक,

कल्याण बनर्जी,
संयुक्त सचिव,
उत्तर प्रदेश शासन।

श्री ओजपाल (S.M./E.फिल.)

सेवा में,

- 1-निदेशक, नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ।
- 2-राज्य मिशन निदेशक, स्वच्छ भारत मिशन (नगरीय), नगरीय निकाय निदेशालय।
- 3-प्रबन्ध निदेशक, उत्तर प्रदेश जल निगम (नगरीय), लखनऊ।
- 4-जिलाधिकारी, मुजफ्फरनगर।

22/9/25

5-अधिसासी अधिकारी, नगर पालिका परिषद, मुजफ्फरनगर, जनपद-मुजफ्फरनगर।

नगर विकास अनुभाग-5

लखनऊ:दिनांक: 11 सितम्बर, 2025

विषय: मा0 राष्ट्रीय हरित न्यायाधिकरण द्वारा ओ0ए0 संख्या-53/2024 Farha Khan Vs. State of Uttar Pradesh & Ors में पारित आदेश दिनांक 04.09.2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक मा0 राष्ट्रीय हरित न्यायाधिकरण द्वारा ओ0ए0 संख्या-53/2024 Farha Khan Vs. State of Uttar Pradesh & Ors में पारित आदेश दिनांक 04.09.2025 (प्रति संलग्न) का अवलोकन करने का कष्ट करें। प्रकरण में अगली सुनवाई दिनांक 30.10.2025 को नियत है।

2- इस संबंध में मुझे यह कहने का निदेश हुआ है कि कृपया मा0 राष्ट्रीय हरित न्यायाधिकरण द्वारा पारित आदेश दिनांक 04.09.2025 के अनुपालन में समस्त आवश्यक कार्यवाही सुनिश्चित कराते हुए कृत कार्यवाही से शासन को अवगत कराने का कष्ट करें।

विषयगत प्रकरण मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के समयबद्ध आदेश से आच्छादित है। अतएव व्यक्तिगत ध्यान/शीर्ष प्राथमिकता अपेक्षित है।

संलग्नक:यथोक्त।

2763/050
ADM(E)/
OCLB

भवदीय,
11.09.2025
(कल्याण बनर्जी)
संयुक्त सचिव।

उमेश मिश्रा संख्या एवं दिनांक उपरोक्त

जिलाधिकारी
मुजफ्फरनगर

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1-श्री नीरज कुमार, अधिसासी अभियन्ता, उत्तर प्रदेश जल निगम (नगरीय), लखनऊ।
- 2-श्री अतुल भारती, विधिक सहायक, पी0एम0यू0, नगर विकास विभाग, उ0प्र0 लखनऊ।
- 3-श्री संदीप चौहान, पी0एम0यू0, नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ।

12/9/25

1195/2BE
15/9/25 E.O. मठ-गल।

आज्ञा से,
11.09.2025
(कल्याण बनर्जी)
संयुक्त सचिव।

Rec
19/09/2025
1480-B

कृ० मा० रज० ती० शी० के
आदेश दि०- 04/9/25 के अनुपालन
में समस्त आवश्यक कार्यवाही निम्नानुसार
राशिप्रद कर कृत कार्यवाही से शासन
को अवगत कराते।

ADM(E)
12/9/25

Item No. 06

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 53/2024

Farha Khan

Applicant

Versus

State of Uttar Pradesh & Ors.

Respondent(s)

Date of hearing: 04.09.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER
HON'BLE MR. SUDHIR KUMAR CHATURVEDI, EXPERT MEMBER
HON'BLE DR. SUJIT KUMAR BAJPAYEE, EXPERT MEMBER**

Applicant: Mr. Rahul Khurana, Mr. Hasil Jain & Mr. Shaiem Hasan Advs. with Ms. Farha Khan, Applicant in Person

Respondents: Mr. Bhanwar Pal Singh Jadon, Ms. Hemlata Singh, Ms. Gargi Chaturvedi & Ms. Anjali Sharma, Advs. for the State of UP
Mr. Daleep Dhyani, Adv. for UPPCB
Mr. Raunak Parekh, Adv. for R - 4 (Through VC)

ORDER

1. Learned Counsel appearing for the State of U.P. submits that the reply on behalf of Urban Development, Department, State of U.P. has been filed on 03.09.2025, in which certain defects were marked which have now been cured. She has further submitted that in the latest reply the progress of work has been mentioned. Office is directed to examine and place the reply on record.

2. Learned Counsel for the applicant, referring to the photographs on page-437, has submitted that the garbage is lying dumped by the side of Govt. Hospital wall, Gate of Govt Inter College, near DAV College, Pond at Village Kukda.

3. The submission of the Counsel for the Respondent No. 4 - Nagar Palika Parishad, Muzzafarnagar, is that the said waste which is reflected in the photograph has been cleared and now no such waste is lying there.
4. Learned Counsel for the applicant seeks time to verify this statement and place on record further material.
5. List on 30.10.2025

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

Sudhir Kumar Chaturvedi, EM

Dr. Sujit Kumar Bajpayee, EM

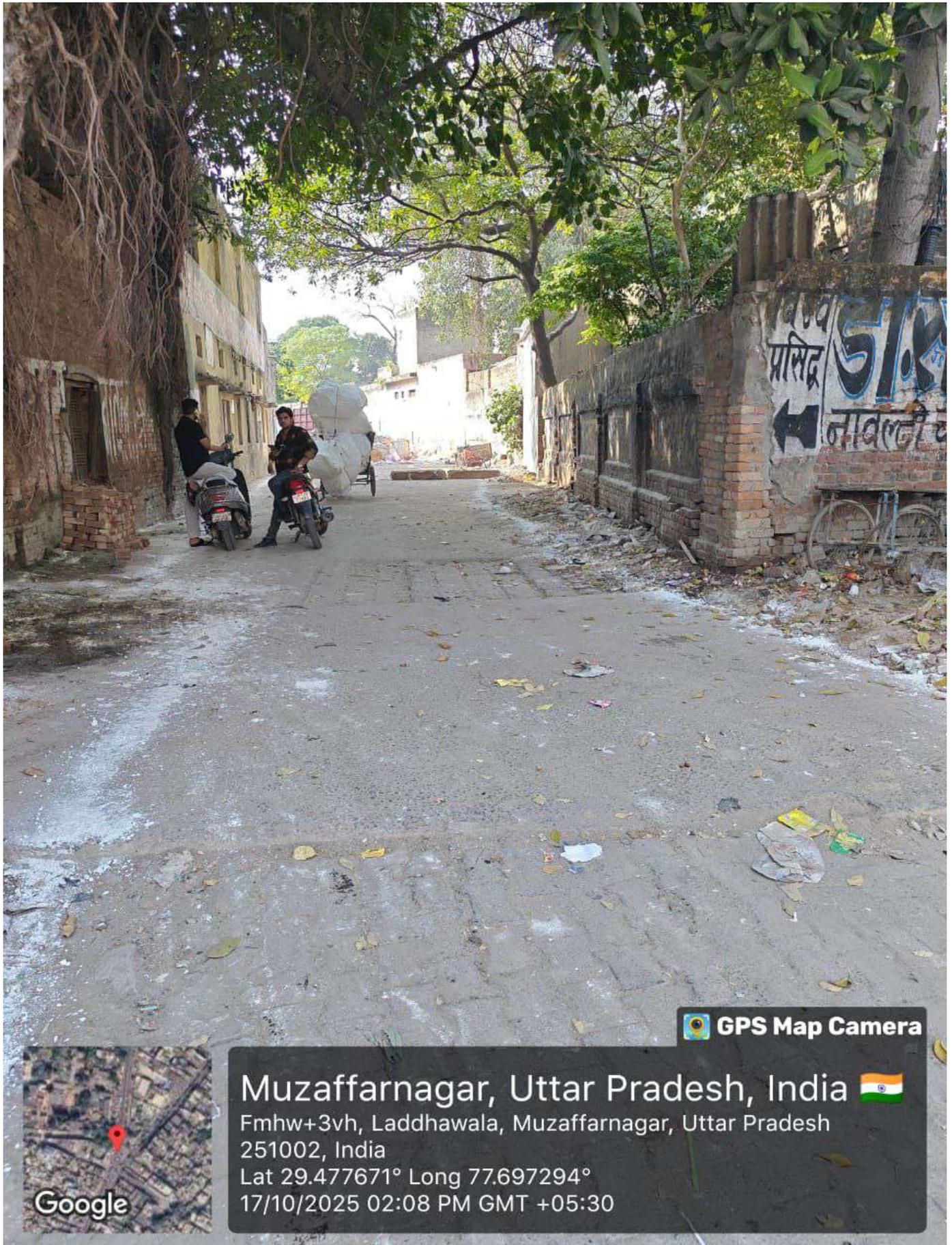
September 04, 2025
O.A. No. 53/2024
HB

से० 1195/2BC

To,

अधिशारी अधिकारी
नगर पालिका परिषद्

.....
श्री 1111



 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 

Fmhw+3vh, Laddhawala, Muzaffarnagar, Uttar Pradesh
251002, India

Lat 29.477671° Long 77.697294°
17/10/2025 02:08 PM GMT +05:30



 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 

58, Muzaffarnagar, Uttar Pradesh 251002, India

Lat 29.477795° Long 77.696918°

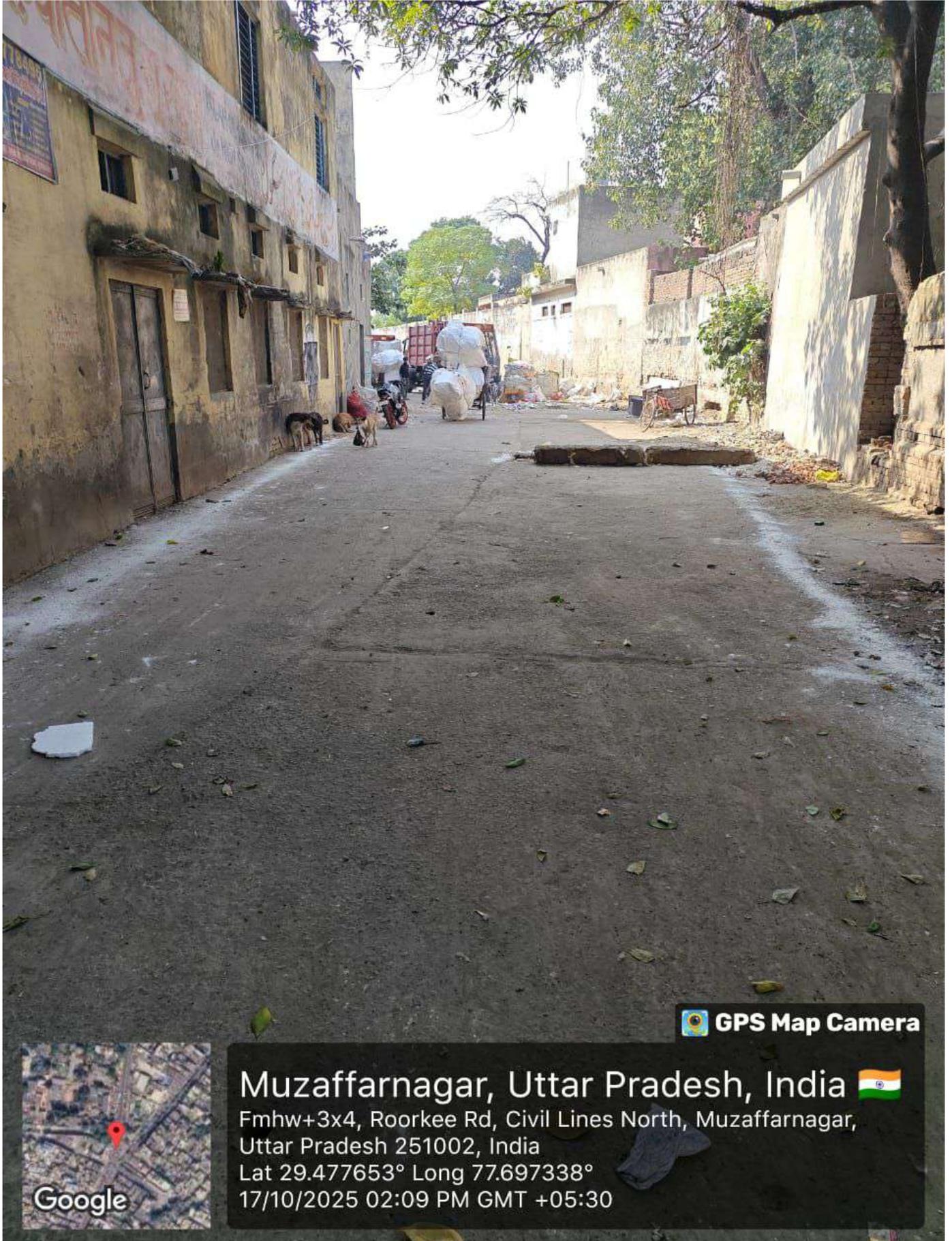
17/10/2025 02:10 PM GMT +05:30



GPS Map Camera



Muzaffarnagar, Uttar Pradesh, India 
58, Muzaffarnagar, Uttar Pradesh 251002, India
Lat 29.477759° Long 77.696878°
17/10/2025 02:10 PM GMT +05:30



 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 

Fmhw+3x4, Roorkee Rd, Civil Lines North, Muzaffarnagar,
Uttar Pradesh 251002, India

Lat 29.477653° Long 77.697338°

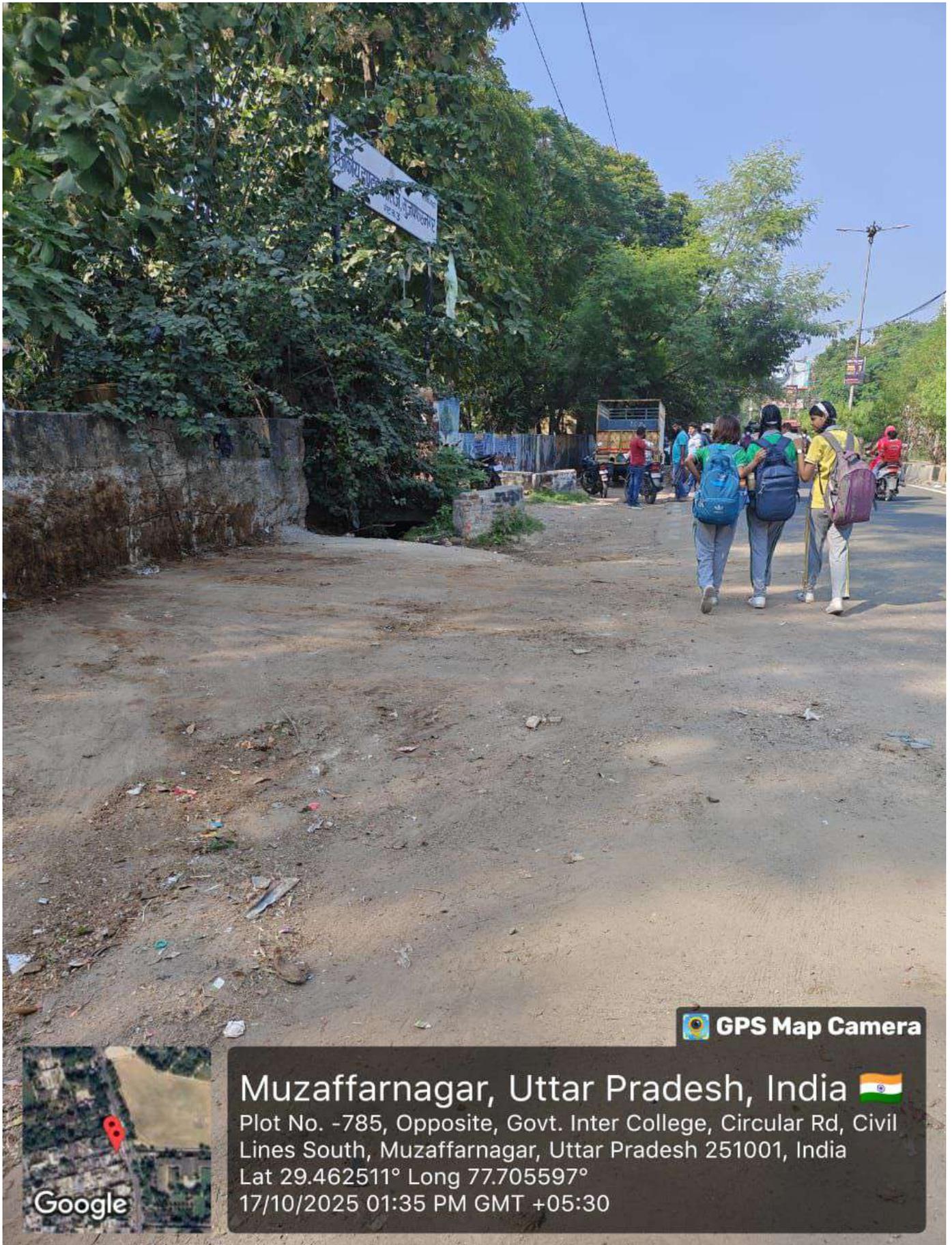
17/10/2025 02:09 PM GMT +05:30

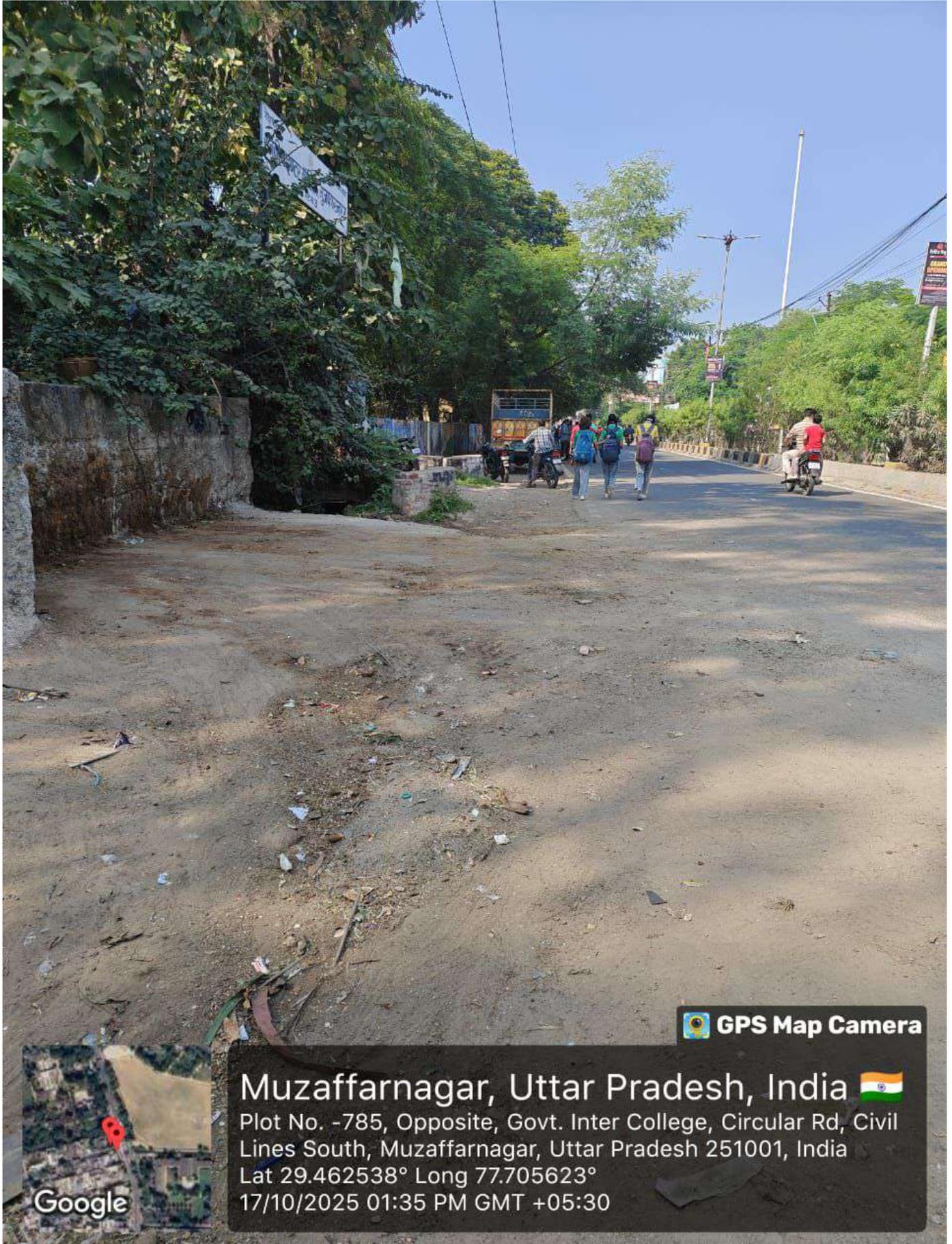


 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 
Fmhw+3vh, Laddhawala, Muzaffarnagar, Uttar Pradesh
251002, India
Lat 29.477712° Long 77.697188°
17/10/2025 02:09 PM GMT +05:30



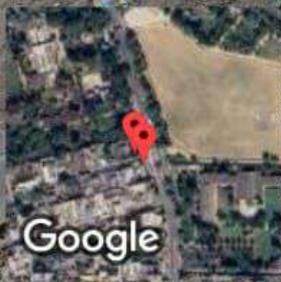


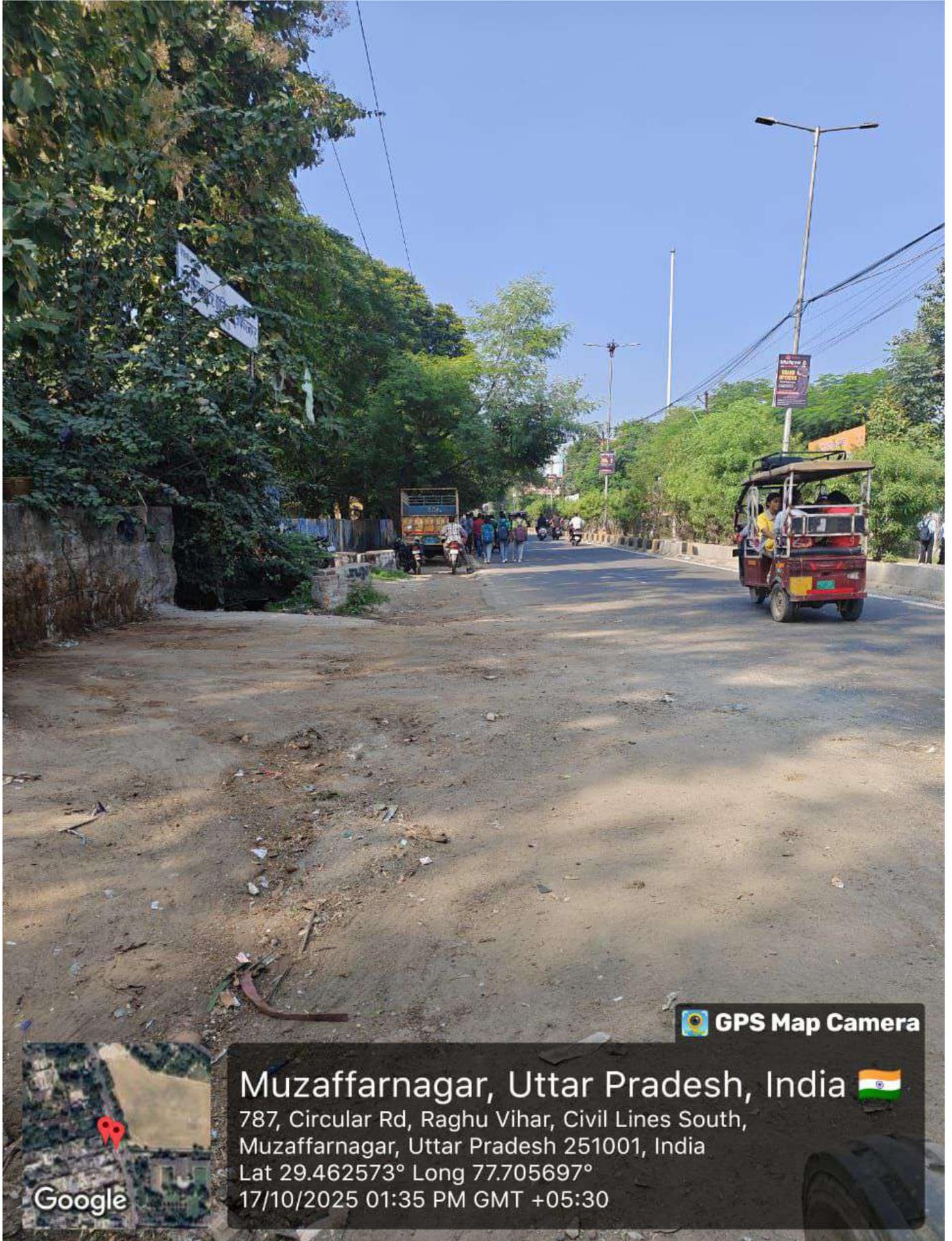
 **GPS Map Camera**

Muzaffarnagar, Uttar Pradesh, India 

Plot No. -785, Opposite, Govt. Inter College, Circular Rd, Civil Lines South, Muzaffarnagar, Uttar Pradesh 251001, India

Lat 29.462538° Long 77.705623°
17/10/2025 01:35 PM GMT +05:30





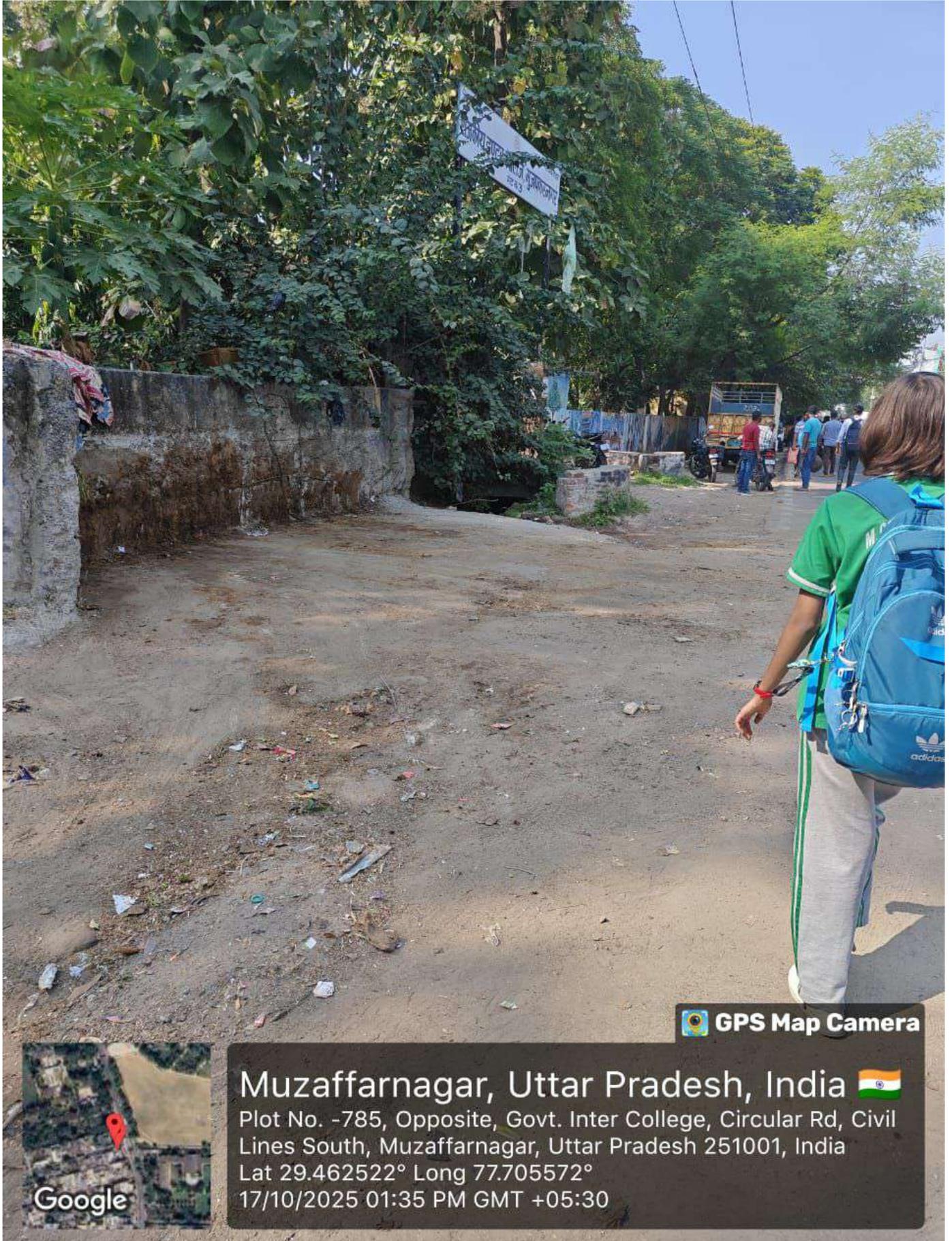
 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 

787, Circular Rd, Raghu Vihar, Civil Lines South,
Muzaffarnagar, Uttar Pradesh 251001, India

Lat 29.462573° Long 77.705697°
17/10/2025 01:35 PM GMT +05:30



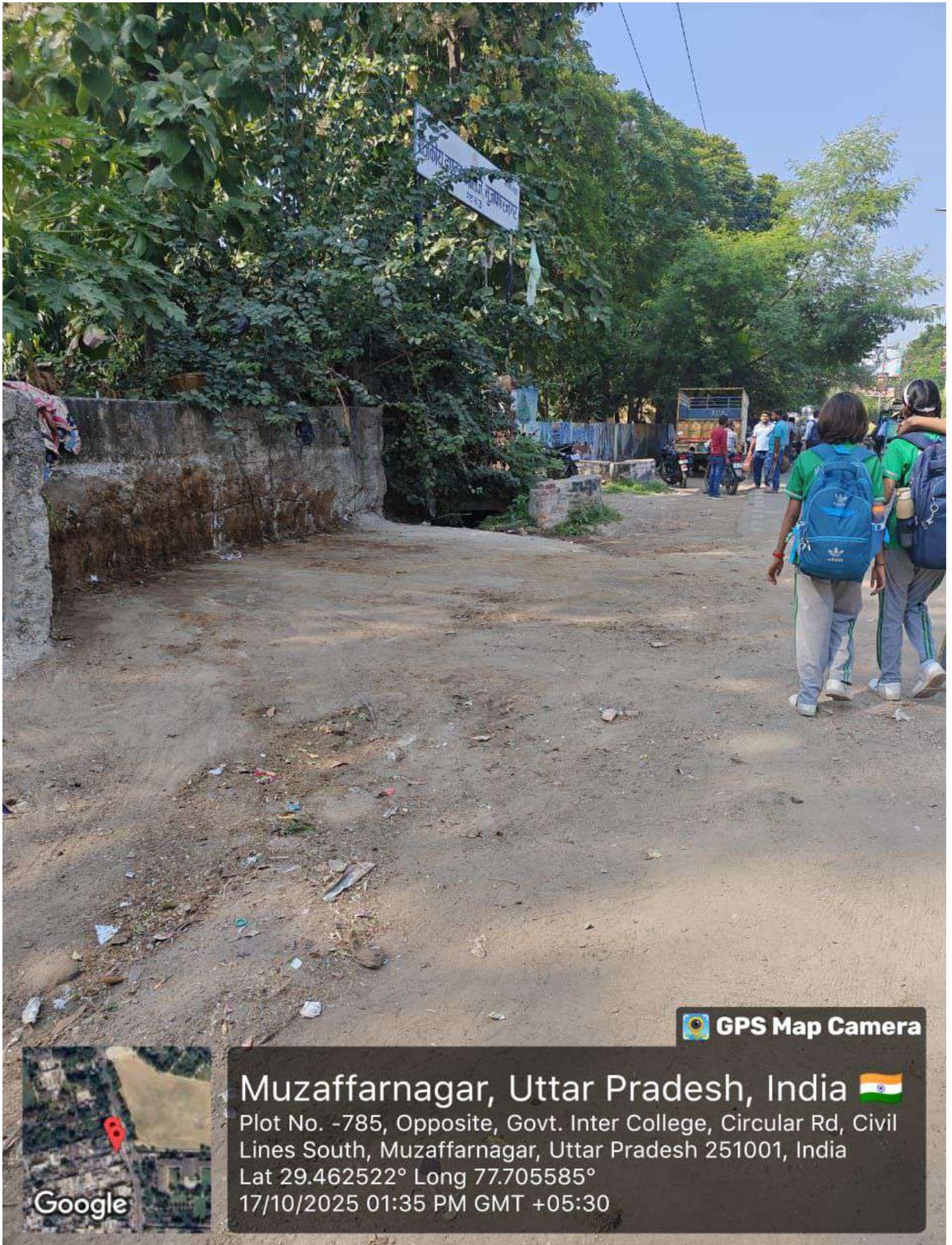
GPS Map Camera

Muzaffarnagar, Uttar Pradesh, India 

Plot No. -785, Opposite, Govt. Inter College, Circular Rd, Civil Lines South, Muzaffarnagar, Uttar Pradesh 251001, India

Lat 29.462522° Long 77.705572°
17/10/2025 01:35 PM GMT +05:30





 **GPS Map Camera**

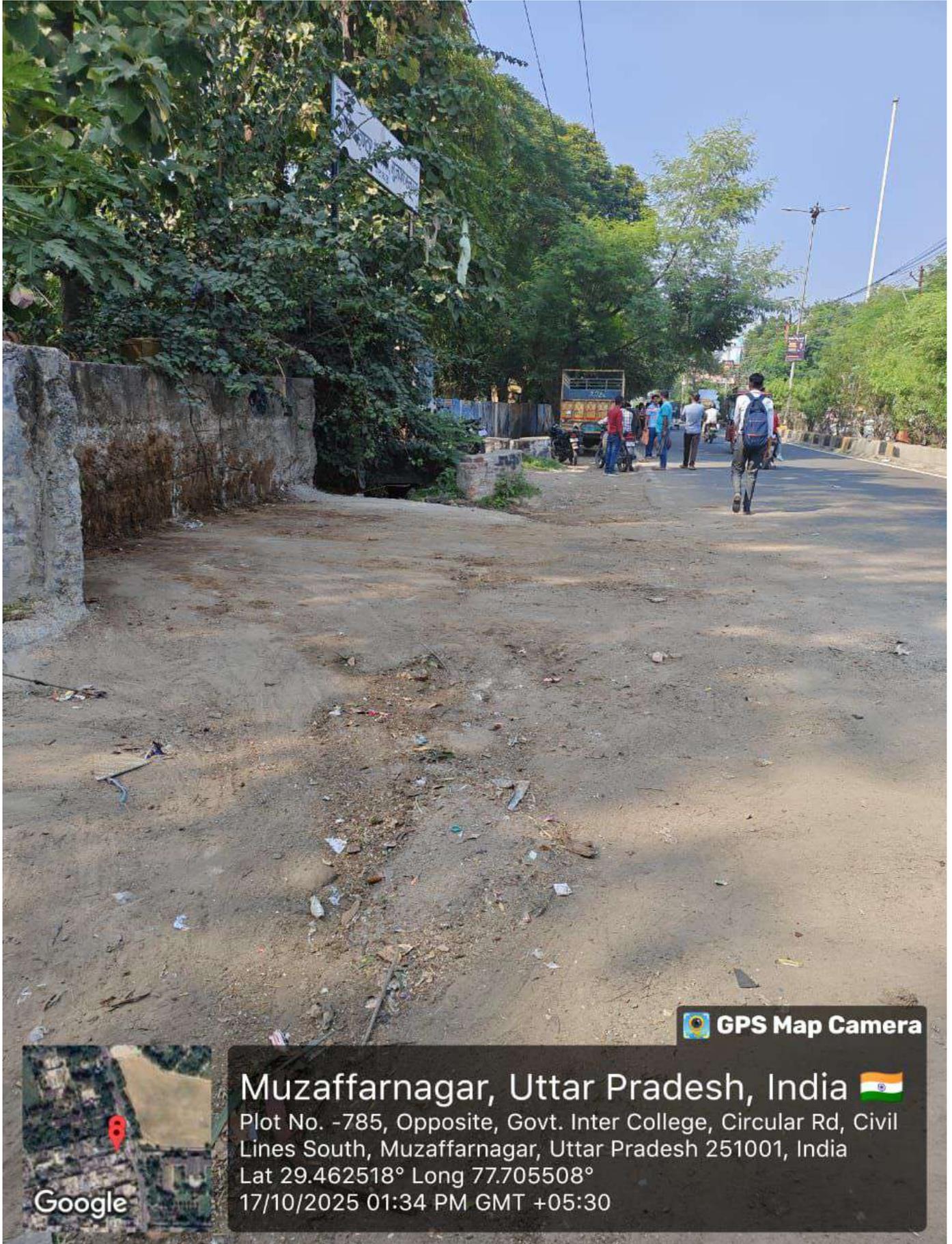


Muzaffarnagar, Uttar Pradesh, India 

Plot No. -785, Opposite, Govt. Inter College, Circular Rd, Civil Lines South, Muzaffarnagar, Uttar Pradesh 251001, India

Lat 29.462522° Long 77.705585°

17/10/2025 01:35 PM GMT +05:30



 **GPS Map Camera**

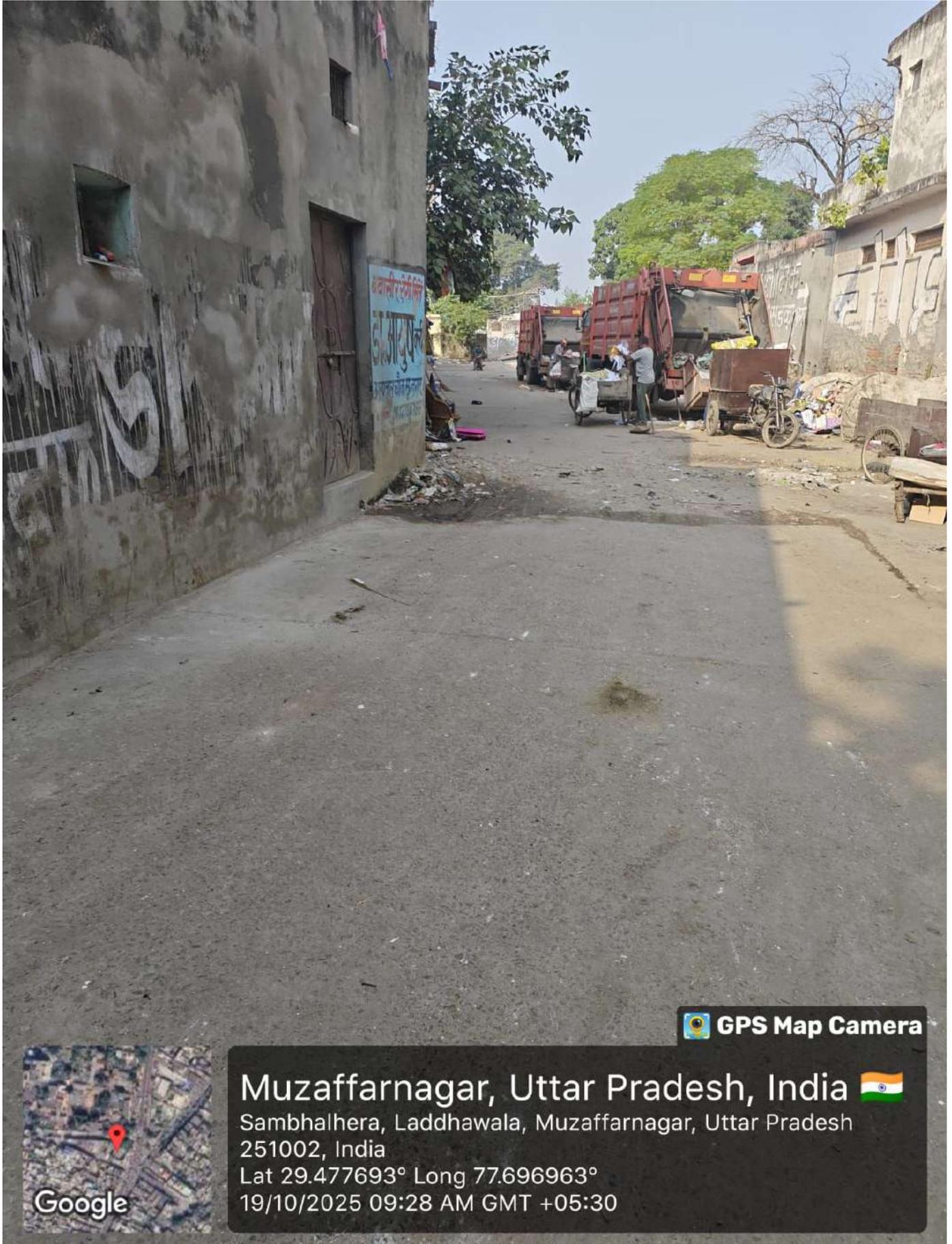


Muzaffarnagar, Uttar Pradesh, India 

Plot No. -785, Opposite, Govt. Inter College, Circular Rd, Civil Lines South, Muzaffarnagar, Uttar Pradesh 251001, India

Lat 29.462518° Long 77.705508°

17/10/2025 01:34 PM GMT +05:30



GPS Map Camera

Muzaffarnagar, Uttar Pradesh, India 

Sambhalhera, Laddhawala, Muzaffarnagar, Uttar Pradesh
251002, India

Lat 29.477693° Long 77.696963°

19/10/2025 09:28 AM GMT +05:30



Google



 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 

Fmhw+2j4, Laddhawala Rd, Civil Lines North, Muzaffarnagar,
Uttar Pradesh 251002, India

Lat 29.477699° Long 77.69651°

19/10/2025 09:29 AM GMT +05:30



 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 

Fmhw+2j4, Laddhawala Rd, Civil Lines North, Muzaffarnagar,
Uttar Pradesh 251002, India

Lat 29.477668° Long 77.69673°

19/10/2025 09:28 AM GMT +05:30



 **GPS Map Camera**

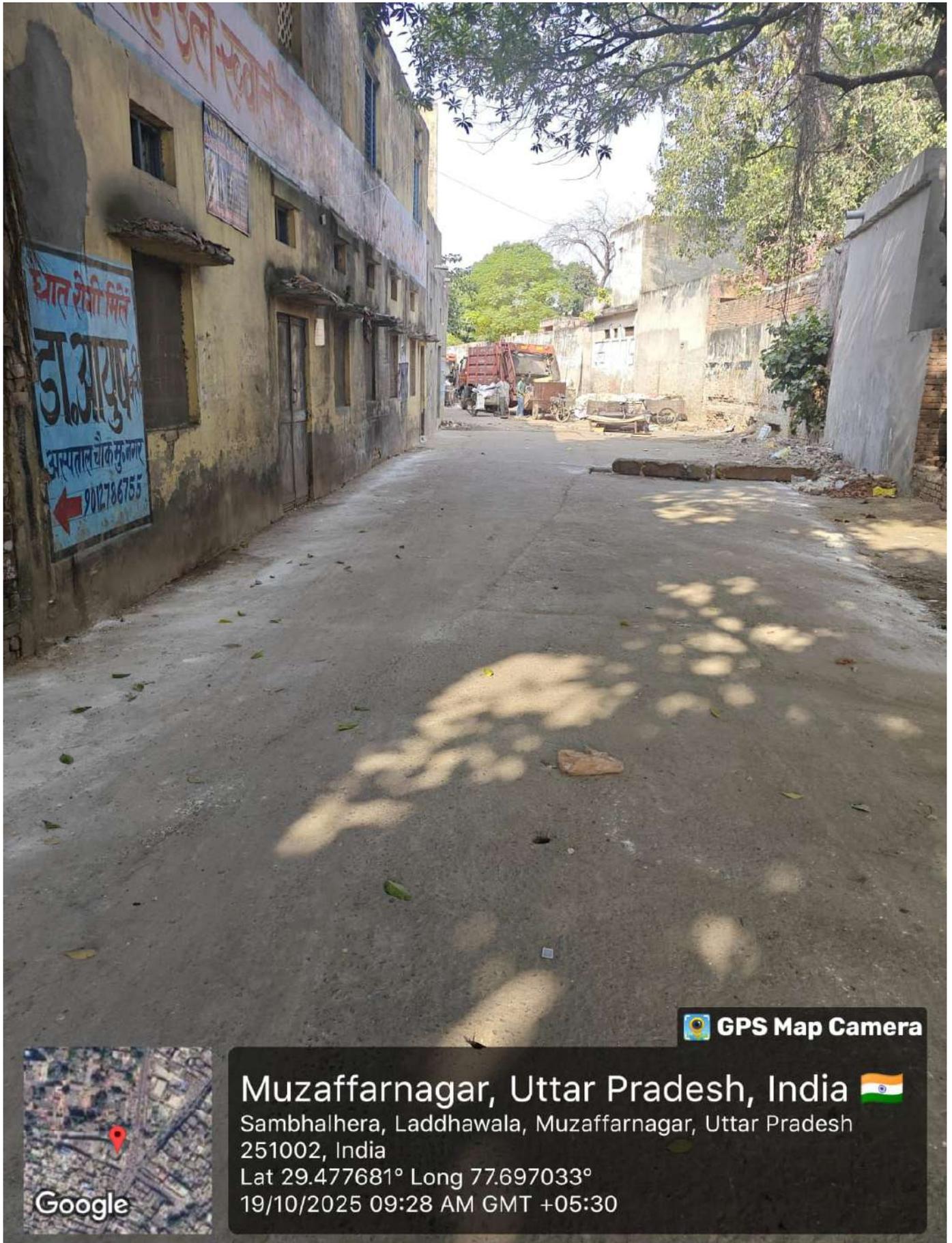


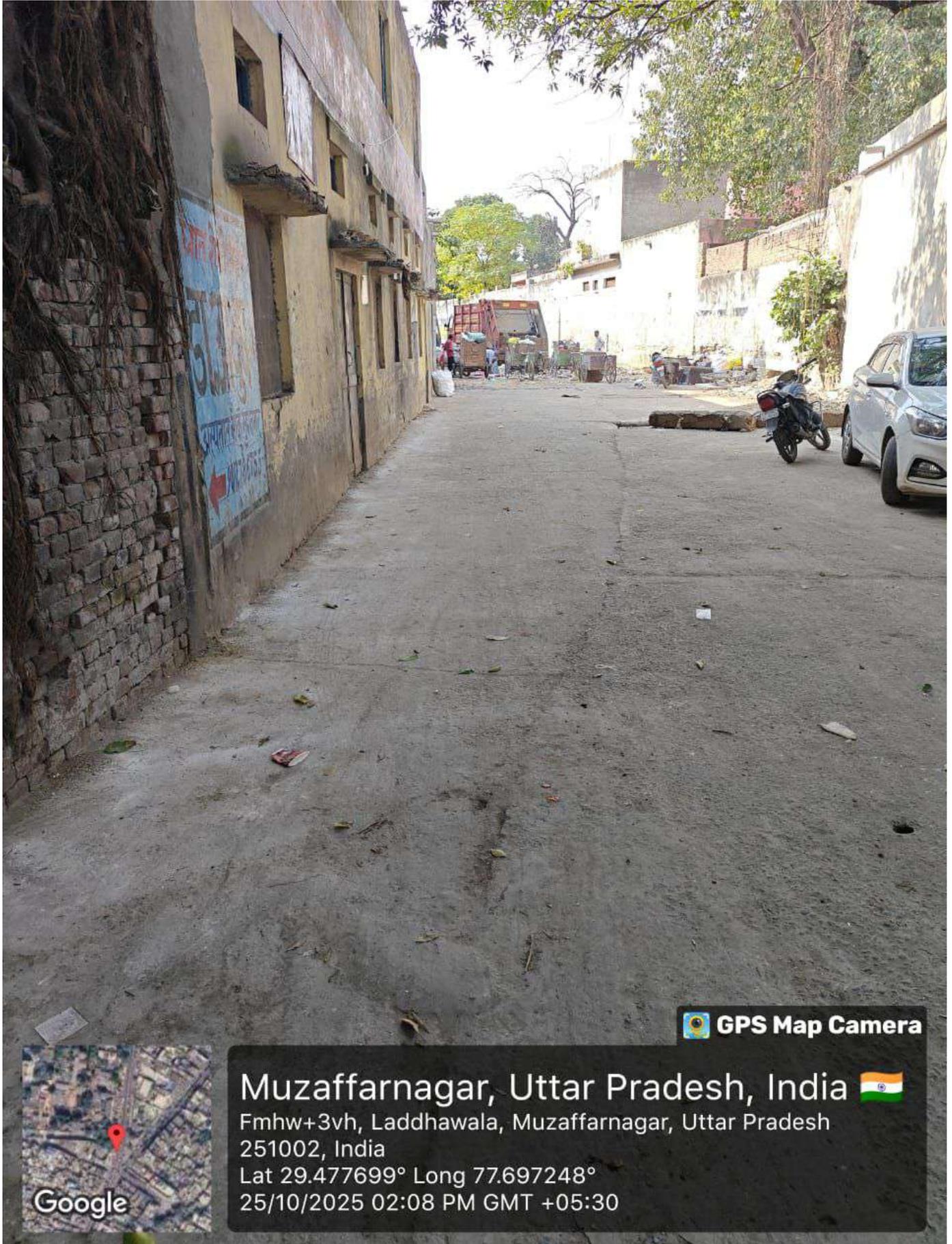
Muzaffarnagar, Uttar Pradesh, India 

Fmhw+2j4, Laddhawala Rd, Civil Lines North, Muzaffarnagar,
Uttar Pradesh 251002, India

Lat 29.477668° Long 77.69673°

19/10/2025 09:28 AM GMT +05:30





 **GPS Map Camera**

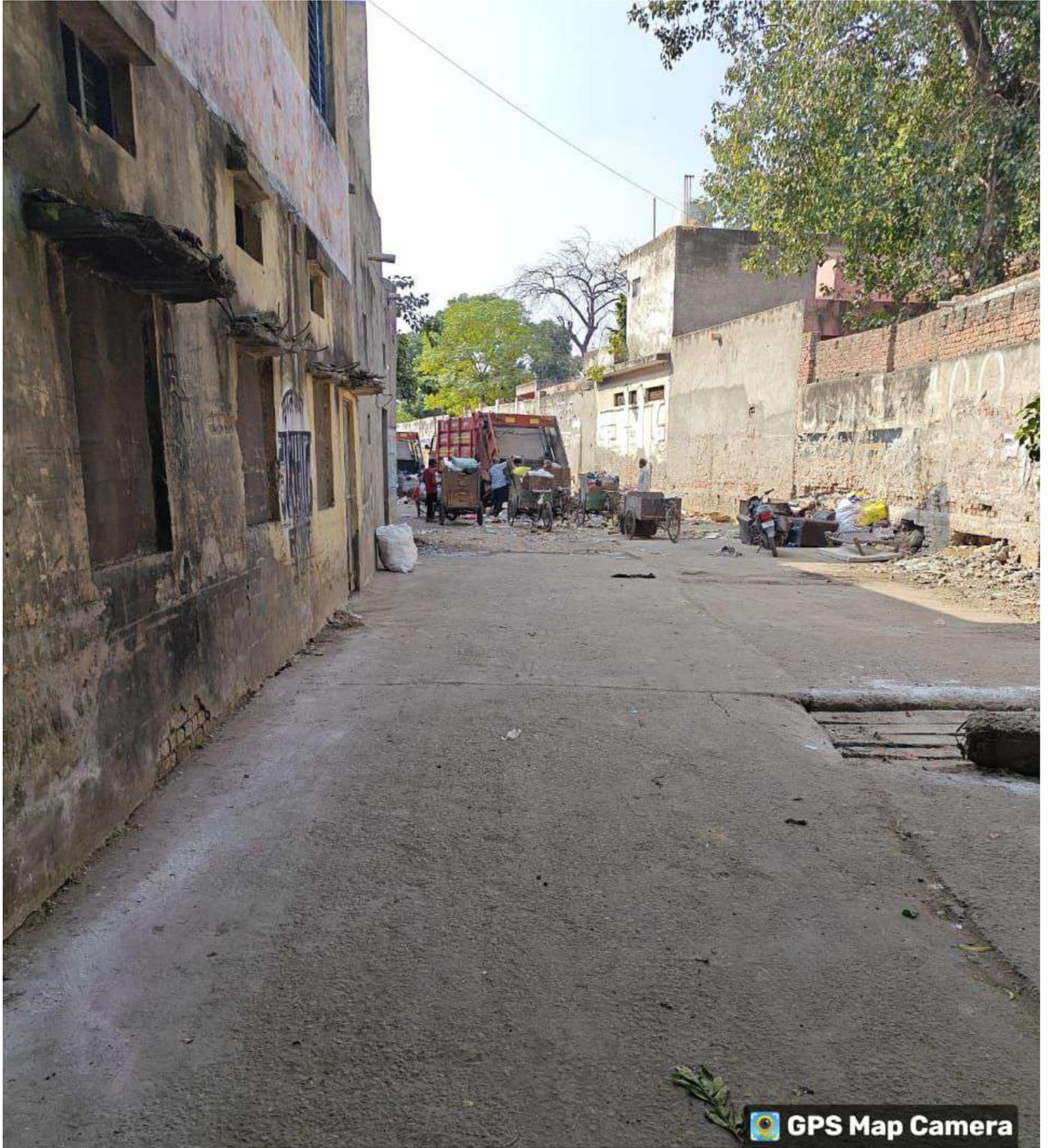


Muzaffarnagar, Uttar Pradesh, India 

Fmhw+3vh, Laddhawala, Muzaffarnagar, Uttar Pradesh
251002, India

Lat 29.477699° Long 77.697248°

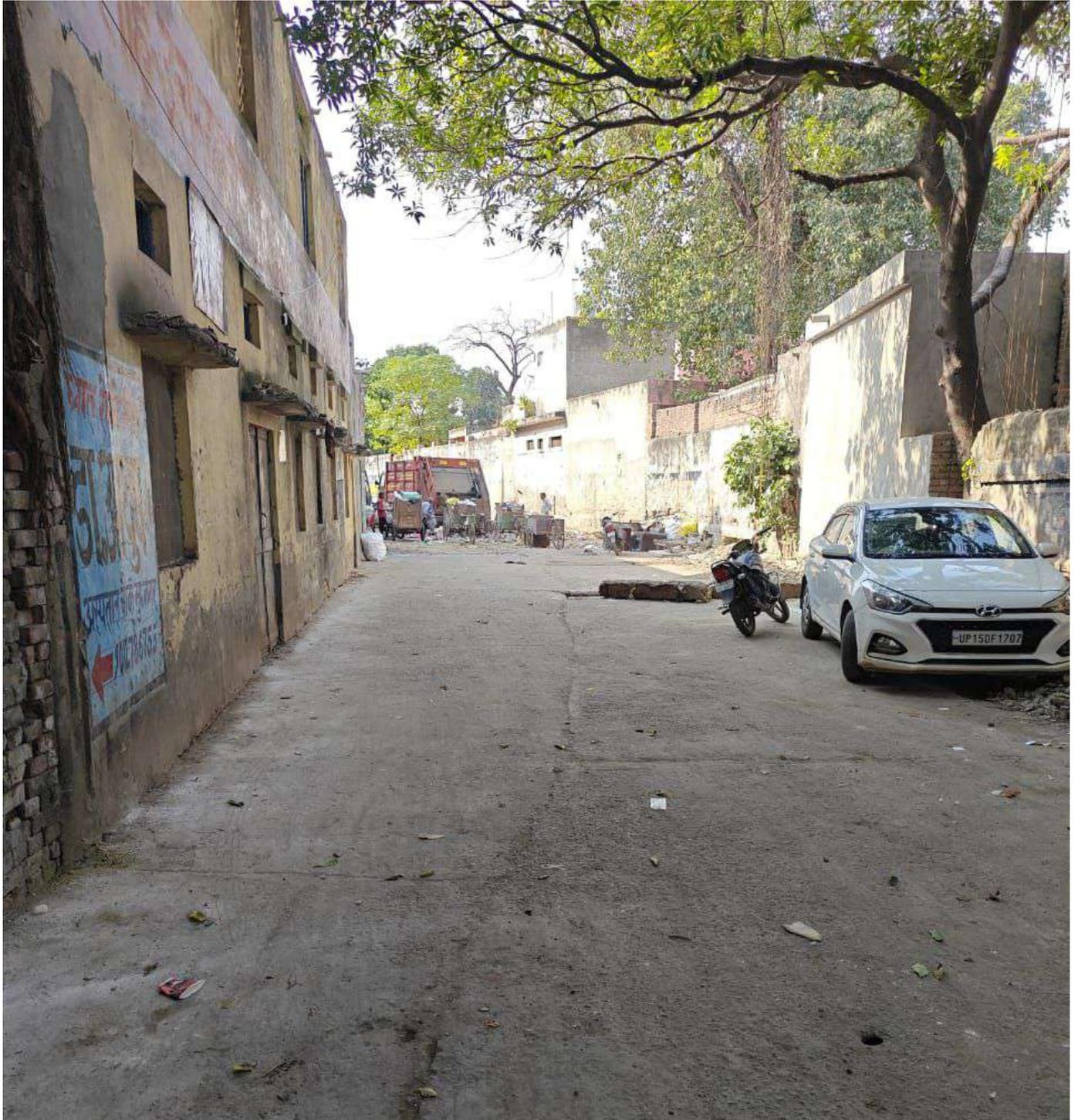
25/10/2025 02:08 PM GMT +05:30



 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 
58, Muzaffarnagar, Uttar Pradesh 251002, India
Lat 29.477816° Long 77.697037°
25/10/2025 02:08 PM GMT +05:30



 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 

Fmhw+3vh, Laddhawala, Muzaffarnagar, Uttar Pradesh
251002, India

Lat 29.477699° Long 77.697248°

25/10/2025 02:08 PM GMT +05:30



 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 

Fmhw+2j4, Laddhawala Rd, Civil Lines North, Muzaffarnagar,
Uttar Pradesh 251002, India

Lat 29.477682° Long 77.69655°
25/10/2025 02:10 PM GMT +05:30



 **GPS Map Camera**

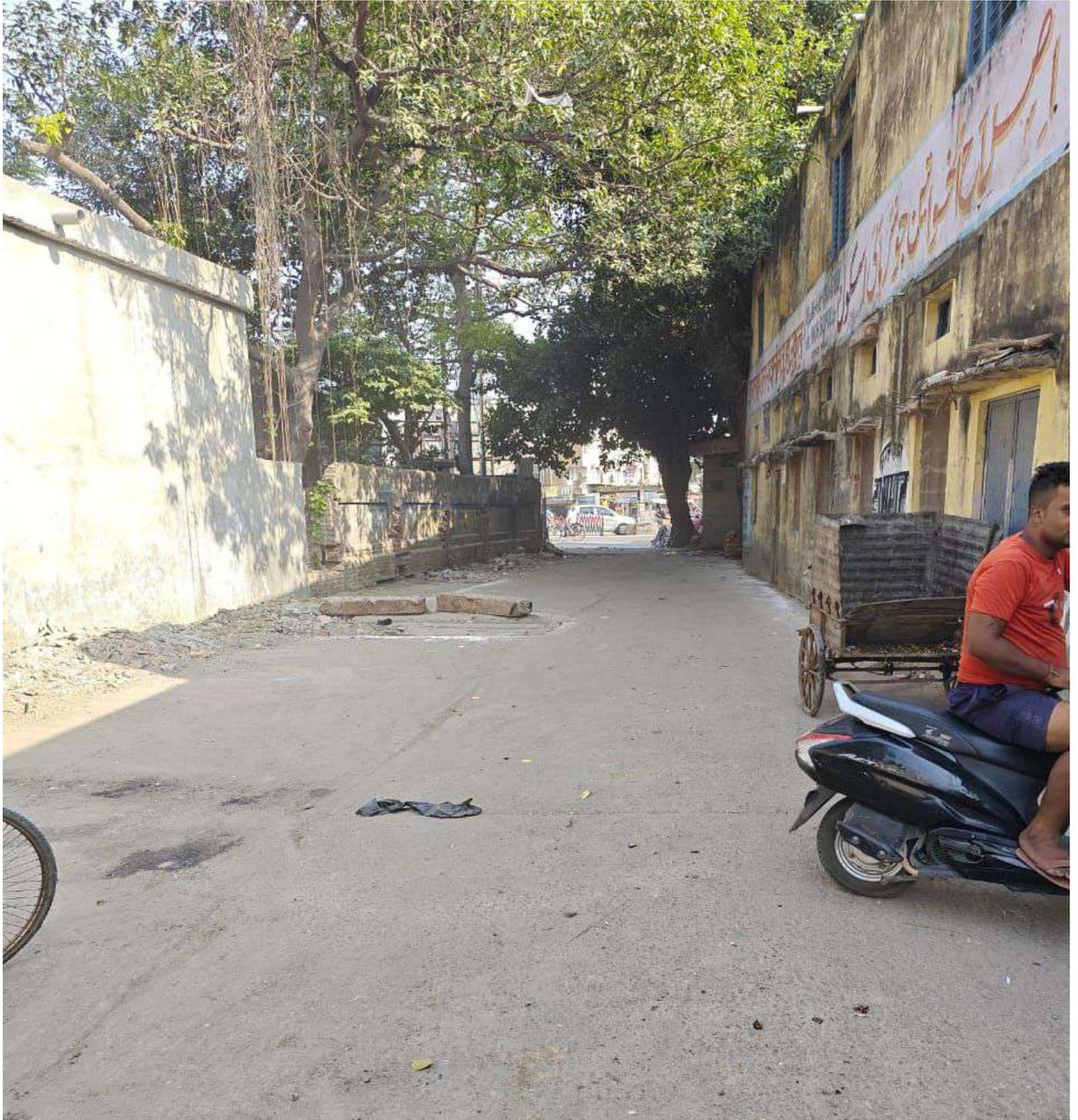


Muzaffarnagar, Uttar Pradesh, India 

58, Muzaffarnagar, Uttar Pradesh 251002, India

Lat 29.477816° Long 77.697037°

25/10/2025 02:08 PM GMT +05:30



 **GPS Map Camera**

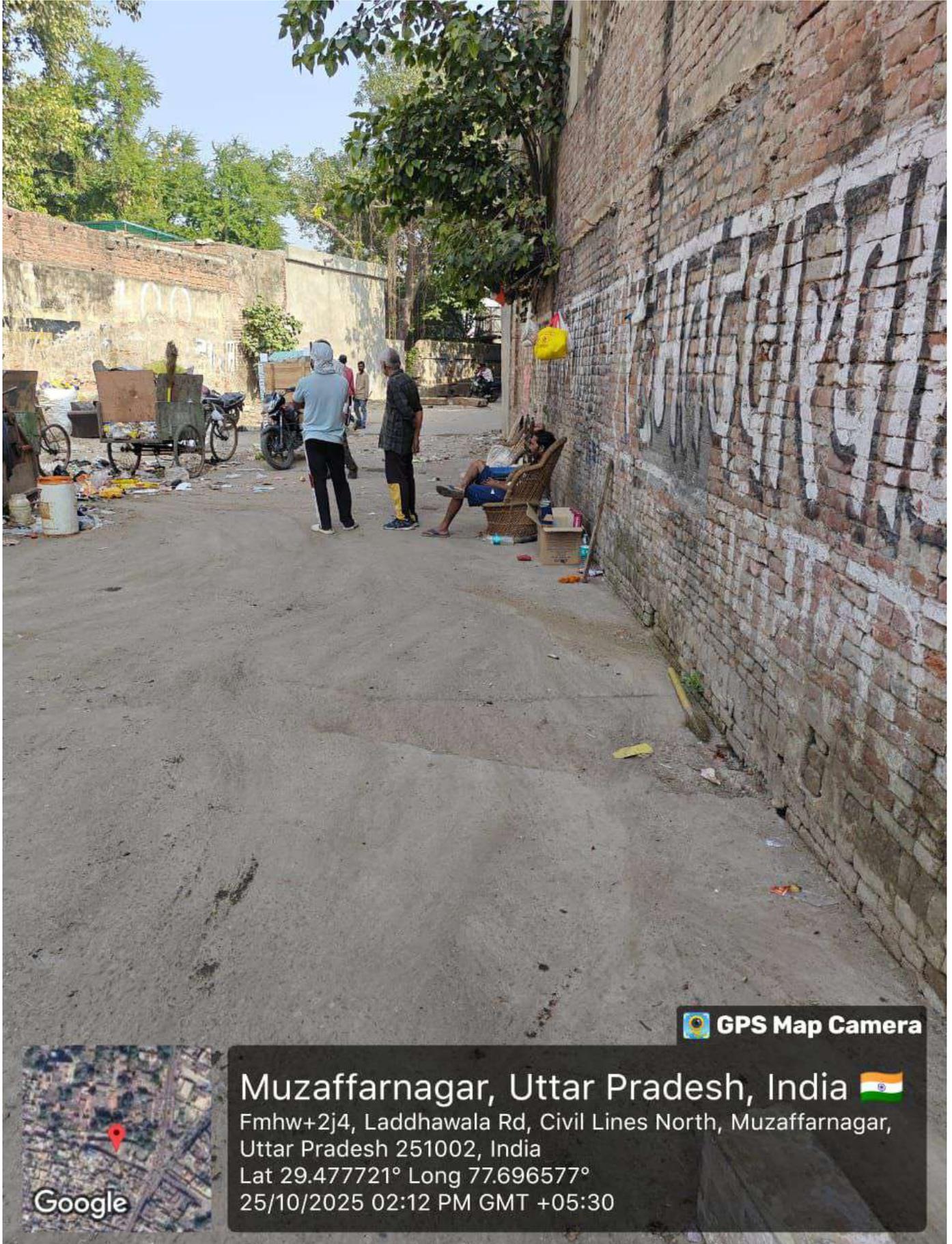


Muzaffarnagar, Uttar Pradesh, India 

433, Laddhawala Rd, Civil Lines North, Muzaffarnagar, Uttar Pradesh 251002, India

Lat 29.477712° Long 77.696747°

25/10/2025 02:14 PM GMT +05:30



 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 

Fmhw+2j4, Laddhawala Rd, Civil Lines North, Muzaffarnagar,
Uttar Pradesh 251002, India

Lat 29.477721° Long 77.696577°

25/10/2025 02:12 PM GMT +05:30



 **GPS Map Camera**

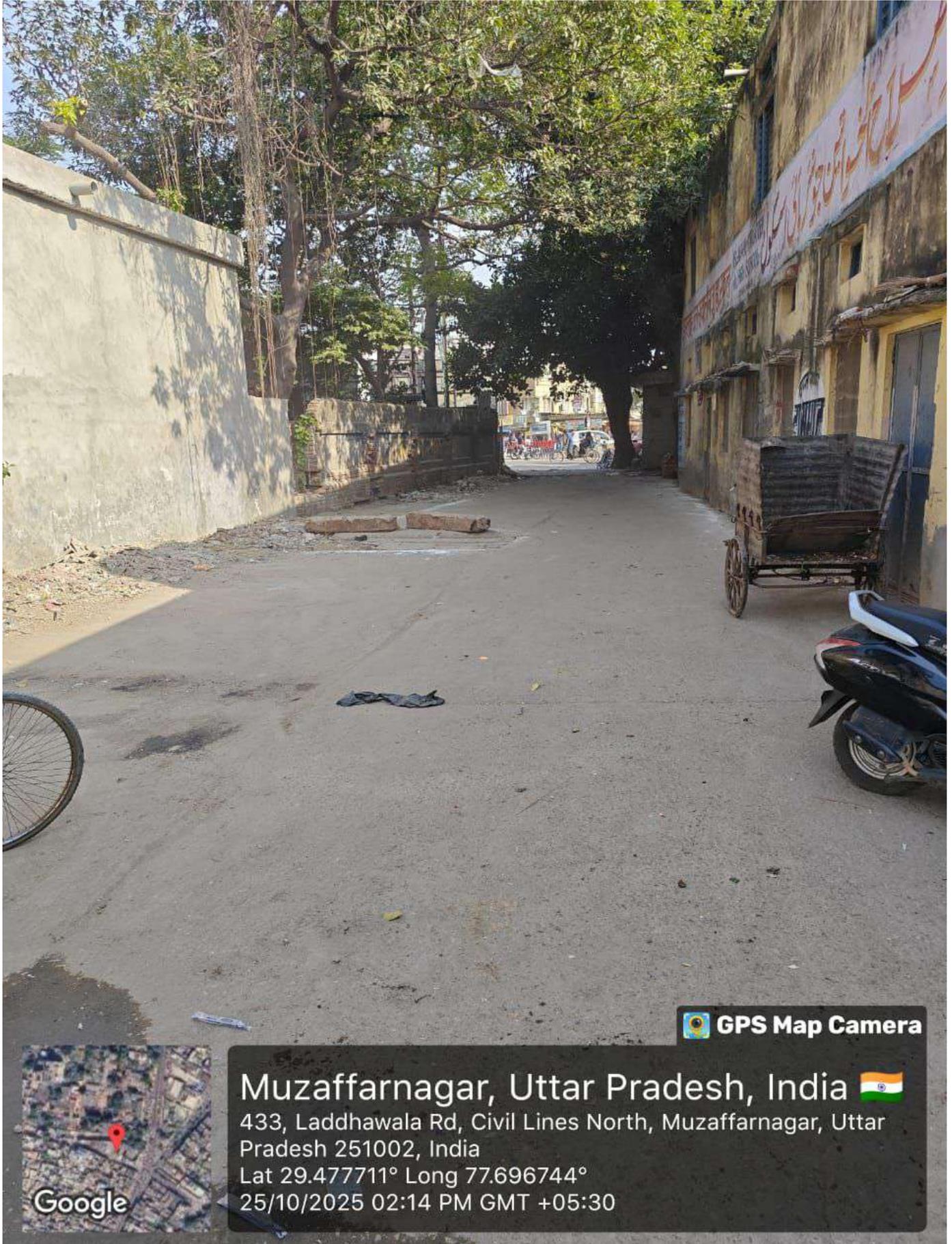


Muzaffarnagar, Uttar Pradesh, India 

Fmhw+2j4, Laddhawala Rd, Civil Lines North, Muzaffarnagar,
Uttar Pradesh 251002, India

Lat 29.477711° Long 77.696571°

25/10/2025 02:14 PM GMT +05:30



GPS Map Camera

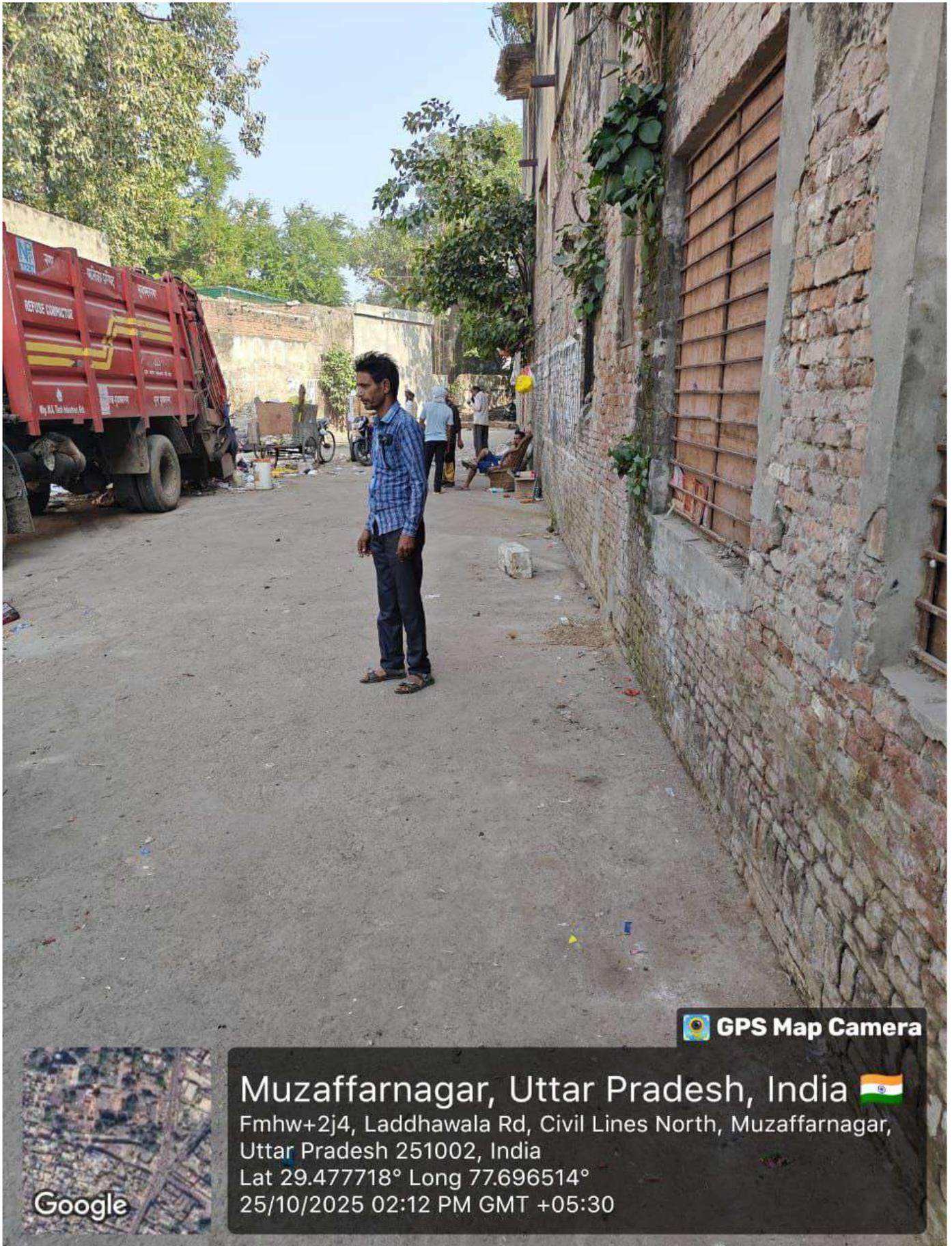


Muzaffarnagar, Uttar Pradesh, India 

433, Laddhawala Rd, Civil Lines North, Muzaffarnagar, Uttar Pradesh 251002, India

Lat 29.477711° Long 77.696744°

25/10/2025 02:14 PM GMT +05:30





 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 

Fmhw+2j4, Laddhawala Rd, Civil Lines North, Muzaffarnagar,
Uttar Pradesh 251002, India

Lat 29.477708° Long 77.696618°

25/10/2025 02:13 PM GMT +05:30



 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India 
Fmhw+2j4, Laddhawala Rd, Civil Lines North, Muzaffarnagar,
Uttar Pradesh 251002, India
Lat 29.477683° Long 77.696544°
25/10/2025 02:10 PM GMT +05:30